



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH - I

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
- FOR ORDERS -				
1	I.A.(Civil)/2341/2022 WITH PIL/14/2020 (D/O), PIL/18/2008 (D/O), REVIEW PET./115/2010 (D/O) in PIL/29/2022 WITH PIL/29/2022	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	SMT. SABITRI SINGHA AND 33 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.	
2	WA/8/2023 FIXED	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	MR. R K D CHOUDHURY ASSTT.S.G.I.	
3	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
4	WA/123/2024	CHIEF SECRETARY TO THE GOVT. OF ASSAM Versus PANKAJ PHUKAN AND 6 ORS.	MR. D NATH SR. GA, ASSAM	
5	I.A.(Civil)/708/2024 in WA/1779/2024 WITH WA/1779/2024 (Filing Number)	PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI P. NAIDING	SC, ELEM. EDU
	PADMA KUMAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS F	MR D MEDHI		

6	I.A.(Civil)/1116/2024 FIXED in WA/4225/2024	WILLIAMSON MAGOR EDUCATION TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MS. S SARMA MS D DEORI	MR. R MAJUMDAR MR. M K NATH DY.S.G.I.
	WITH WA/4225/2024 (Filing Number)	WILLIAMSON MAGOR EDUCATIONAL TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS F	MS. S SARMA	
7	I.A.(Civil)/1573/2024 in WA/5738/2024	FARUQUE MD SAIKIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, APSC SC, PWD
	WITH WA/5738/2024 (Filing Number)	FARUQUE MD SAIKIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
8	WP(C)/1489/2023	SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
9	WP(C)/5513/2023 FIXED	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND ORS.	MR. A GANGULY MR. A DHANUKA	SC, INDIAN BANK
	WITH I.A.(Civil)/3628/2023 in WP(C)/5513/2023	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND 2 ORS.	MR S SARMA	SC, INDIAN BANK
10	WA/174/2024	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	MR. R MAZUMDAR MR W R MEDHI MR P TALUKDAR
	WITH I.A.(Civil)/1585/2024 in WA/174/2024	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	MR. R MAZUMDAR MR W R MEDHI MR P TALUKDAR
11	WA/176/2024	INDIAN OIL CORPORATION LTD Versus SAMOON ISAI	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	MR U RONGPI
12	WA/178/2024	M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, INDUSTRIES
13	WP(C)/2771/2024	THE UNION OF INDIA AND 4 ORS Versus BISWAJIT ROY	MR. U K GOSWAMI	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
14	WA/173/2024 CAVT. NO.04292/024, CAVT./429/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
15	WA/175/2024	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	
16	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

17	WP(C)/2907/2023	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
18	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
WITH				
19	WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
20	WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
HEARING				
21	WA/115/2018 FIXED	PRAFULLA SAIKIA Versus TEZPUR CENTRAL UNIVERSITY and 5 ORS	MRS. S ROY MS I DAS MR. S DUTTA	MR. R K D CHOUDHURY MR. P S BHATTACHARYYA (r-1,2,3,6) MR. A CHAMUAH (R4,R5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1511/2023 WITH WA/109/2023 (D/O) in Review.Pet./5921/2023	OIL AND NATURAL GAS CORPORATION LTD. Versus BARNALI DIHINGIA AND ANR.	MR. B K DAS MR H P GUWALA	MR A DASGUPTA MS B DAS MR J K SHARMA
	WITH Review.Pet./5921/2023 (Filing Number)	OIL AND NATURAL GAS CORPORATION LTD. Versus BARNALI DIHINGIA AND ANR. E	MR. B K DAS	
2	I.A.(Civil)/1592/2023 WITH WA/99/2023 (D/O) in Review.Pet./5922/2023	OIL AND NATURAL GAS CORPORATIO LTD. Versus SADANANDA BARUAH	MR. B K DAS MR H P GUWALA	MR A DASGUPTA MS B DAS MR J K SHARMA
	WITH Review.Pet./5922/2023 (Filing Number)	OIL AND NATURAL GAS CORPORATIO LTD. Versus SADANANDA BARUAH H	MR. B K DAS	

LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE
PARTHIVJYOTI SAIKIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Review.Pet./117/2023 IN WA/47/2023 (D/O), WA/54/2023 (D/O)	N. F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION LUMDING DIVISION Versus THE UNION OF INDIA AND 3 ORS. B	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	MR H GUPTA MR H GUPTA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/183/2023	SUNIL DAIMARI Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED	SC, SCERT, ASSAM MS. D.B. BARMAN, GA, ASSAM SC, SEC. EDU.
2 WP(C)/4030/2023	APARNA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
3 WP(C)/5262/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN MEM KASIMPUR SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
4 Cont.Cas(C)/222/2024	GOLAP CH. RAJBONGSHI AND 3 ORS. Versus NARAYAN KONWAR AND ANR	MR D C NATH	
5 Cont.Cas(C)/282/2024	MD. CHAN MIAH AND ANR Versus SURANJANA SENAPATI	MR. D P CHALIHA MR. U P CHALIHA	
6 WP(C)/1915/2024	RAKTIM BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
7 WP(C)/2110/2024 FIXED	TANDRALI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
8 WP(C)/2776/2024 B/O	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
9 WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU SC, FINANCE SC, U G C
10 WP(C)/2788/2024	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.

11	WP(C)/2789/2024	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
ORDER (STAY VACATING)				
12	I.A.(Civil)/1282/2024 FIXED in WP(C)/647/2024	UKIL UDDIN MONDAL AND ORS Versus JOHIRUL ISLAM AND 16 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	SC, ELEM. EDU GA, ASSAM MD H R AHMED
	WITH WP(C)/647/2024	JOHIRUL ISLAM AND 9 ORS Versus THE STATE OF ASSAM AND 16 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, ELEM. EDU GA, ASSAM MR. M HUSSAIN (r-8 to 17) MR. R I MONDAL (r-8 to 17) MR M KHAN (r-8 to 17) MR A.K. MOLLAH (r-8 to 17)
ORDER NO STEPS				
13	WP(C)/768/2022	DHANADA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/717/2024 in WP(C)/5947/2023	JUNMONI BAGLARY AND 20 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. M A I HUSSAIN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC
	WITH WP(C)/5947/2023	JUNMONI BAGLARY AND 20 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, BTC SC, WPT AND BC
15	I.A.(Civil)/1495/2024 in Cont.Cas(C)/424/2017	NABAMI CHETIA, Versus PRITAM SAIKIA and ANR.		MR.B TALUKDAR MR.D SAIKIA(Sr.Adv.)
	WITH Cont.Cas(C)/424/2017	NABAMI CHETIA Versus PRITAM SAIKIA and ANR.	MR.A K MAHESWARI	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.N PHUKANR-1
16	I.A.(Civil)/1515/2024 in WP(C)/5255/2020	JAGAT BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS. a	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH WP(C)/5255/2020	JAGAT BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS R P BARUAH	SC, BTC
ADMISSION				
17	WP(C)/5041/2016	MD. MAHSEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
18	WP(C)/2732/2017	MD. ABDUS SAMAD SHEIKH Versus THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, SECONDARY EDUCATION
19	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY

20	WP(C)/2860/2019	MERAJ KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR G JALAN	SC, HIGHER EDU SC, AG MR. A BARKATAKI MR. R K TALUKDAR (R-6) MR. N BARUAH MR P BHARDWAJ MR. M SARMA SC, PENSION
21	WP(C)/3980/2020 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
22	WP(C)/1482/2021 FIXED, WITH WP(C)6896/2018(D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
23	WP(C)/2775/2021 B/O	REKHA BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
24	WP(C)/3216/2021 FIXED	ALAKA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
25	WP(C)/4376/2021 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
26	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/5509/2022 FIXED	MOMI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
28	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG
29	WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
30	WITH WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
31	WITH WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC

32	WP(C)/2731/2023	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
33	WP(C)/5093/2023 FIXED	SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU.
34	WP(C)/5137/2023 FIXED	NARAYAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	SC, ELEM. EDU GA, ASSAM
35	WP(C)/5796/2023	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
36	WP(C)/7162/2023	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
37	WP(C)/126/2024 B/O	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
WITH				
38	WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
WITH				
39	WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
40	WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
41	WP(C)/217/2024	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
WITH				
42	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
43	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
WITH				
44	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
45	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
WITH				
46	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
47	WP(C)/413/2024	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU

48	WP(C)/1236/2024 B/O	ELOWARA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
ORDERS				
49	WP(C)/7357/2018 WITH OFFICE NOTE	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. A CHAMUAH MS. T HAZARIKA MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
50	WP(C)/1275/2019	DINESH CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR. N D BHUYAN	SC, SEC. EDU.
51	WP(C)/1680/2021	SHAHERA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU
52	WP(C)/2249/2021	NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
53	I.A.(Civil)/41/2022 in WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN, BOARD OF GOVERNORS SAINIK SCHOOL SOCIETY AND ORS	MR. S A HUSSAIN MR D J HALOI	ASSTT.S.G.I.
	WITH WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN AND 4 ORS	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	WITH I.A.(Civil)/718/2021 in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA Versus THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.
54	WP(C)/4516/2022	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, EDU SC, K A A C
55	I.A.(Civil)/2082/2023 IN WP(C)/6328/2018 (D/O), WP(C)/4731/2015 (D/O) in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	GA, ASSAM SC, BTC SC. EDU.
56	I.A.(Civil)/3678/2023 in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
57	Review.Pet./90/2024 IN WP(C)/462/2020(D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	
58	WP(C)/1728/2024	BANANI DEB Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE
HEARING				
59	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4604/2018 WITH LCR	RAJA KHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B J GHOSH MR. P N GOSWAMI MR. I ALAM MR. T SK MR. I KALITA MR. K P PATHAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4724/2018 WITH LCR	MD. ZOORAN ALI @ JURAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
3	WP(C)/4736/2018 WITH LCR	TAIZUDDIN @ AIJUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR A HAQUE MR S Z AHMED MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4769/2018 WITH LCR	JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/4851/2018 WITH LCR	CHABIYAL HOQUE @ SAFIYAL ALI Versus THE UNION OF INDIA AND 8 ORS	MR. A S CHOUDHURY MR. R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4886/2018 WITH LCR	BADSHA ALI @ BATSA UDDIN MALLA Versus THE UNION OF INDIA AND 6 ORS.	MRS. K DEVI MR. M KHAN MR. J RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/4993/2018 WITH LCR	ADAM ALI @ ADOM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/1680/2020 FIXED	RUKMINI MALLIK Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2800/2024	MD SAIFUL ISLAM Versus UNION OF INDIA AND 4 ORS	MR P C DEY MR BASAB DEY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
10	WP(C)/5290/2017 WITH LCR	BEHULA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MRS R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/5332/2017 WITH LCR	SUFIA BEGUM @ SUFIA KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5392/2017 WITH LCR	RAHIMA KHATUN @ RAHIMA KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR. N H MAZARBHUYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/5803/2017 WITH LCR	AYESHA BIBI Versus THE UNION OF INDIA and 5 ORS.	MR B SARKAR MR.R R DUTTA MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5815/2017 WITH LCR	AL BAHAR Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MRR KARIM MR.F A HASSAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5816/2017 WITH LCR	ABDUR RAHMAN @ ABDUL RAHMAN Versus THE UNION OF INDIA and 4 ORS	MR.J H LASKAR MR.P K DEKA MR.M S ALAM MS.A BEGUM MR. S ALAM	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5821/2017 WITH LCR	MUSSTT. HALIMA BEWA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.M ISLAM MS.A DAS MR.G TAYE	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/5823/2017 WITH LCR	SAMSUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MD.A J ATIA MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/5862/2017 WITH LCR	MAMIRAN NESSA Versus THE UNION OF INDIA and 6 ORS	MR.U DUTTA MR.P DEKA MR.B D BORAH	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/5866/2017 WITH LCR	JOHAR ALI @ JOHAR ALI SK Versus THE UNION OF INDIA and 8 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR2-9 ASSTT.S.G.I.(R1)
20	WP(C)/5897/2017 WITH LCR	RUKIYA KHATUN @ RUKIA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/5900/2017 WITH LCR	MANIKJAN KHATUN @ MANIKJAN NESSA @ MANIKJAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.G SAROWAR MR.M ISLAM MS.F N AHMED MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/5905/2017 WITH LCR	UTTAM MANDAL Versus THE UNION OF INDIA and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM(R2-6) ASSTT.S.G.I.(R1)
23	WP(C)/5907/2017 WITH LCR	SHOHJUDDIN SHEIKH Versus THE UNION OF INDIA and 4 ORS.	MS.K DEVI MR. M KHAN MS.J RAHMAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/5924/2017 WITH LCR	RAHIMA KHATUN @ NAHIMA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MD.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.

25	WP(C)/5931/2017 WITH LCR	MD. SOHAR @ SHAHAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR. B HUSSAIN MR. R S CHAUHAN MR. A AWAL	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5938/2017 WITH LCR	AKHAIL NOMO DAS @ AKHIL DAS Versus THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/5950/2017 WITH LCR	MAJIBAR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MR. D K BAGCHI	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/5959/2017 WITH LCR	MUSTT. BAILA KHATUN @ BEWLA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.D P CHALIHA MR.S ISLAM MR.A ALI MR.U P CHALIHA	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5969/2017 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5971/2017 WITH LCR	NAJRUL ISLAM @ NURJUL HOQUE Versus THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.K CHOUDHURY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/5973/2017 WITH LCR	SURJA BHANU Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/5976/2017 WITH LCR	BINA SAHA Versus THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR.G TAYE MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/5990/2017 WITH LCR	BIKRAM KALINDRY @ BIKRAM BHUMIZ Versus THE UNION OF INDIA and 4 ORS.	MRM J QUADIR MR.S Y AHMED	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/7844/2017 WITH LCR	SONEKA KHATUN @ SENEKA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/7849/2017 WITH LCR	PROMILA SARKAR Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S CHAKRABORTY MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
36	WP(C)/1931/2018 WITH LCR	MALAMSA BEGUM Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) ASSTT.S.G.I. SC, ELECTION COMMISSION.(R2) SC, F.T(R3,4,6TO10)
37	WP(C)/2395/2018 WITH LCR	CHANDAN CHANDRA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
38	WP(C)/8393/2018 WITH LCR	SOMER ALI @ SUMER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/8412/2018 WITH LCR	BHAGYA BISWAS AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM (P5) MR. J AHMED (P5) MR. N HAQUE MS G PARMAWI MR P K DAS SC, ECI SC, F.T	SC, NRC ASSTT.S.G.I.

40	WP(C)/8423/2018 WITH LCR	NAUSHAD ALI @ NOWSHAD ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M A I HUSSAIN MR. H RAHMAN MR A R BHUYAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
41	WP(C)/8471/2018 WITH LCR	MUZAMMEL @ MUZAMMEL HOQUE @ MOJAMMEL HOQUE Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MRS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
42	WP(C)/8484/2018 WITH LCR	REJIYA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. B K DAS MR J ALI MR S M ABDULLAH P MR. R ISLAM MR D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
43	WA/106/2024 FIXED	PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM DY.S.G.I.
ORDERS				
44	I.A.(Civil)/1614/2023 FIXED, WITH OFFICE NOTE in WA/14872/2022 WITH WA/14872/2022 (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR. P K ROY	MR. C CHOWDHURY MS J.S. DAS
45	I.A.(Civil)/1576/2024 IN WP(C)/2356/2020 (D/O) in WP(C)/2356/2020	AJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/283/2024	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
2 WP(C)/2783/2024	ABDUL QUDDUS BORBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
3 WP(C)/2792/2024	BABU SARMA Versus THE GOVERNMENT OF ASSAM AND 3 ORS	MR. N C DAS	SC, P AND R.D. GA, ASSAM
4 WP(C)/2814/2024	MIHIR DEKA @ MIHIR CH DEKA Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
5 WP(C)/2815/2024	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
ADMISSION			
6 WP(C)/4592/2018 FIXED	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
WITH 7 Cont.Cas(C)/359/2018	ON THE DEATH OF LATE AMJAD HUSSAIN HIS LEGAL HEIR Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
8 WP(C)/7389/2018	SRIMATI SANTI SAHU Versus THE STATE OF ASSAM ANAD 6 ORS.	MS. S B CHOUDHURY MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. N UPADHAYAY SC, IRRIGATION
9 WP(C)/2999/2019	MAYAJAN BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	SC, TRANSPORT SC, IWT

10	WP(C)/4576/2019	ABDUL KHALEK Versus THE STATE OF ASSAM AND 4 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM MR. S K ROY MD K RAHMAN MS P M SARMA SC, REVENUE
11	WP(C)/5809/2019	BIHARIJI AGRO FOODS PVT. LTD. Versus THE STATE OF ASSAM AND ANR	MS P CHAKRABORTY MS. K KHAN MS A DAS	GA, ASSAM
	WITH			
12	WP(C)/2418/2020	AASRAY CONCEPT FOODS AND 3 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR N DUTTA MR. M DAS MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/5735/2020	AAGRAH (NON GOVT. ORGANISATION) Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. R P SARMAH MR K UDDIN MR. A K AZAD MR. D DOLEY MS A DEKA MR. H K NATH	GA, ASSAM MR. A K GUPTA (R-3,R-4)
14	WP(C)/6321/2022	PRITAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	GA, ASSAM SC, FOREST
15	WP(C)/6670/2022	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
16	WP(C)/7480/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MS. J DEVI	MS. R. B. BORAH SC, BTC SC, WATER RESOURCE
17	WP(C)/7547/2022	HAR KANTA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, WATER RESOURCE
18	WP(C)/7559/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
19	WP(C)/7577/2022	G B CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR B K SINGH SC, F C I
20	WP(C)/7699/2022	M/S PUBERUN Versus THE STATE OF ASSAM AND 2 ORS.	MS. R DEKA MR. S S GOSWAMI	SC, AGRI. DEPARTMENT
21	WP(C)/303/2023	RAJIB DEWRI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
22	WP(C)/1233/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
23	WP(C)/1745/2023	DIPAK BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, EXCISE DEPTT.
24	WP(C)/5322/2023	DD FISH MARKET AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR G KHANDELIA MR. K DEKA MR R PAUL	GA, ASSAM SC, GDD SC, GMC
25	WP(C)/7406/2023	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
26	WP(C)/246/2024 WITH WP(C)/6588/2023 (D/O), WP(C)/6591/2023 (D/O), WP(C)/6589/2024 (D/O)	M/S FULL AGRITECH INDIA Versus STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT

ORDERS

27	I.A.(Civil)/3163/2018 IN WP(C)/5079/2015 (D/O), FIXED in WP(C)/5079/2015 WITH I.A.(Civil)/887/2021	SRI DARASH MATHUR AND ANR Versus SMTI. BINA DEVI BINA DEVI Versus DARASH MATHUR AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY MS D DEKA MR. J KALITA	MR. J KALITA MR. D PEGU SC, FOREST
28	WP(C)/685/2019	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
29	WP(C)/2741/2019	STERLING SECURITY SERVICES AND SYSTEMS AND 2 ORS. Versus THE TEZPUR UNIVERSITY AND 4 ORS.	MR. N BARUAH	MR N DUTTA (R4) MR S BHARALI (R4) SC, T U MR. M DAS (R4)
30	WP(C)/7289/2021	SMTI. PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
31	WP(C)/2876/2022 FIXED	BHOLA KANTA HALDAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MS B MAJUMDER	SC, AFDC
32	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
33	WP(C)/6948/2022	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP MR. P HAZARIKA P. BORAH
34	I.A.(Civil)/724/2023 in WP(C)/4545/2019 WITH WP(C)/4545/2019	ON THE DEATH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS. RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM MR. P HAZARIKA P. BORAH GA, ASSAM GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
35	WP(C)/5922/2023 WITH LCR (A+C+D)	JOYANTA KUMAR DUTTA Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY	GA, ASSAM MR. R K BHATRA (r-2) MS P HUJURI (r-2) MR A BHATRA (r-2)
36	WP(C)/213/2024	BANTI SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. P S DEKA MRS P RAI MR H BEZBARUA MR H BEZBARUA MR. S J SARMAH MR. U SARMA K. KALITA	GA, ASSAM MS. M BHATTACHARJEE (R- 4) MS M BHARATI (R-4) MS. P DASGUPTA (R-4)
37	I.A.(Civil)/1454/2024 WITH WP(C)/3382/2013 (D/O) WITH WP(C)/2047/2013	ANITA DEVI, Versus THE UNION OF INDIA and 3 ORS	MR. R DE	DY.S.G.I.
38	I.A.(Civil)/1456/2024 in WP(C)/2047/2013 WITH I.A.(Civil)/1456/2024 in WP(C)/2047/2013	AMARJEET PRASAD and 5 ORS Versus THE UNION OF INDIA and 3 ORS ANITA DEVI, Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MR. R DE	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I. DY.S.G.I.

39 **WITH**
[WP\(C\)/3379/2013](#)

AMARJEET PRASAD and 5 ORS.
Versus
THE UNION OF INDIA and 3 ORS

MR.R ISLAM
MR.R DE
MS.N MITRA
MS.D DEVI

MR.D K SAIKIA
MR.S S ROY
ASSTT.S.G.I.

40 **WITH**
[WP\(C\)/2804/2015](#)

RAM NARESH RAI and 5 ORS
Versus
THE UNION OF INDIA and 3 ORS

MR.R ISLAM
MR.R DE
MS.N MITRA
MS.D DEVI
MS.M JALAN

C.G.C.
ASSTT.S.G.I.
MR.A C KALITA

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED, WITH REPORT OF REGISTRAR GENERAL	DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL, MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND
2	WITH Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MS. P BORAH MR. S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
3	WITH Crl.Pet./732/2015	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. K GOGOI MR. S BORTHAKUR	PP, ASSAM (R1)
4	WITH Crl.Pet./517/2016	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR. P N GOSWAMI MR. I KALITA	
5	WITH Crl.Pet./1134/2018	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM

6	WITH Crl.Pet./931/2019 WITH LCR	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
7	WITH Crl.Pet./1289/2019 WITH LCR	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
8	WITH Crl.Pet./483/2022 WITH LCR	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
9	WITH Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
10	WITH Crl.Pet./930/2022 WITH LCR	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,31st May 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4281/2022 PART-HEARD, FIXED	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 31/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
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8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV AND CONTEMPT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1563/2024 in Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE SC, SEC. EDU. SC, FINANCE DEPTT.
ADMISSION				
2	WP(C)/6265/2021 FIXED	BARDUAR GAON PANCHAYAT SAMABAI SAMITY LTD. AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. D DAS SR. ADV MR D KALITA MS A BHUYAN	MR. D DAS SR. ADV MR. K GOGOI (R NOS.1 to 4)
3	WP(C)/1585/2024 CAVT. NO.03082/024, FIXED	BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE
ORDERS				
4	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. Versus KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R- 3&4)(R-5) MR.N HAQUE(R- 1&2) MR. N UPADHAYAY MR.A K AZAD(R- 3&4) SC, IRRIGATION MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(- -5)

5	Cont.Cas(C)/188/2017	SIKHA DAS GUPTA ROY and 23 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv.)(R-1) MR.T THAKURIA(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.S KHANIKAR(R-2) MR.B GOGOI MR.N SARMA(R-1) MR.P NAYAK MR.A DEKAR-3
	WITH			
6	Cont.Cas(C)/191/2017	SADIQUE AHMED and 19 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr. Adv. R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MS.R BARUAH(R-3) MS.S KHANIKAR(R-2) MR. K K DUTTA(R-3) MR.B GOGOI(R-5) MR.P NAYAK(R-5) MS.K DAS(R-1) MR.A DEKAR-5R-1
	WITH			
7	Cont.Cas(C)/193/2017	SALIM AHMED CHOUDHURY and 21 ORS. Versus PREETOM SAIKIA and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA(Sr.Adv., R-3)(R-1) MS U DAS(R-2) MS.A VERMA(R-2) MR.B TALUKDAR(R-1) MS.S KHANIKAR(R-2) MR.B GOGOI(R-5) MR.N SARMA(R-3) MR.P NAYAKR-5 MS.S KONWAR(R-3) MR.A DEKA(R-5)
8	Cont.Cas(C)/470/2017	GIRIJANANDA GOSWAMI 5 ORS. Versus RAMESH CH. JAIN and ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR A DEKA MR. N SARMA MS. U DAS
9	Cont.Cas(C)/527/2017	MANAHARI BAISHYA Versus PREETOM SAIKIA and 3 ORS.	MR.A NATH MR.A R TAHBILDAR	MS. B BHUYAN MR. S P BHATTACHARJEE MR. M R LASKAR MS. N CHOUDHURY MS. N CHOUDHURY MR. A KHOUND MR. D SAIKIA MS. Y S PHOM MS. P CHAKRABORTY MR. M BORAH MR.A DEKA(R-3)
10	Cont.Cas(C)/598/2017	CHANDRA KAMAL BORAH Versus SRI SANJIB KUMAR BHUYAN and ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MRR KARIM MR.P S BISWAS MR P BANERJEE	MR. D SAIKIA MR. S P BHATTACHARJEE MR. R MAZUMDAR(SC,ELEM.EDU) MR. B TALUKDAR MR. R K TALUKDAR MR. S M T CHISTIE
11	Cont.Cas(C)/30/2018 FIXED	KAMAL SAJATI Versus R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRABORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN

12	Cont.Cas(C)/166/2018 FIXED	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. N GOSWAMI MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
13	Cont.Cas(C)/326/2018	MS. MITALI BORAH AND 2 ORS. Versus PREETOM SAIKIA AND ANR.	MRS. K DEVI MR. M SARMA MS R P BARUAH	MR. D SAIKIA MR. D MOZUMDER (OP1) MR. A DEKA MR B KAUSHIK MR. S BISWAS (OP1) MS K DAS
14	Cont.Cas(C)/347/2018	HAREN GOGOI Versus BIREN MUDOI AND ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	
15	Cont.Cas(C)/579/2018	RIPUL BRAHMA Versus BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. B BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
16	Cont.Cas(C)/648/2019	MAJAM ALI Versus SANJIB KUMAR BHUYAN	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. D SAIKIA MR. D MOZUMDER MR. U SARMA MR. S BISWAS
17	Cont.Cas(C)/739/2019	TAJ UDDIN LASKAR Versus DR. NIRADA DEVI AND ANR.	MR F A LASKAR MR. D H MOZUMDER	
18	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus J B EKKA AND ORS.	MR. A H M R CHOUDHURY MR A DEY	SC, PNRD MR. K KONWAR (R-4) MR. A BHATTACHARJEE MR. S DUTTA (R-4)
19	Cont.Cas(C)/318/2020	SANATAN TALUKDAR AND 6 ORS. Versus PREETAM KR. SAIKIA AND ANR.	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MS. N PHUKAN (R1)
20	Cont.Cas(C)/329/2020	SURENDRA PRASAD GUPTA AND 3 ORS Versus PRITAM SAIKIA AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR MS. N PHUKAN (R1) MS N M SARMA
21	Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA AND ORS	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
22	Cont.Cas(C)/583/2020	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
	WITH			
23	WP(C)/4828/2023	BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
24	Cont.Cas(C)/55/2022	ABDUL KAIYUM LASKAR AND 2 ORS Versus B KALYAN CHAKRAVARTHY AND ANR.	MR. J LASKAR MR R DAS	
25	Cont.Cas(C)/64/2022	PHANI BORA Versus PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
26	Cont.Cas(C)/107/2022	ABDUL MAZID MIAH Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	

27	Cont.Cas(C)/170/2022	SHAHJAHAN ALI AHMED Versus MS. MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
28	Cont.Cas(C)/175/2022	PRANITA KALITA Versus SMTI. MAMTA HOJAI AND 2 ORS.	MR. A SARMA MR T R SEN MR. LENTSO	
29	Cont.Cas(C)/187/2022	MONIRUZZAMAN SK., Versus BIJOYA CHOUDHURY AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
30	Cont.Cas(C)/204/2022	SUKHAMANI SINHA Versus SURANJANA SENAPATI AND ANR	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
31	Cont.Cas(C)/218/2022	DIPEN DOLEY Versus SMTI. MAMTA HOJAI	MR S BORTHAKUR MR H P NEPAL	MR. D SAIKIA MR S M T CHISTIE MS N M SARMA
32	Cont.Cas(C)/268/2022	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. Versus DEBEN CH. LAHKAR	MR. D CHAKRABARTY MR. D DEKA	
33	Cont.Cas(C)/283/2022	SMT. SARADA DEVI Versus MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	
34	Cont.Cas(C)/364/2022	ASIT BARAN ROY AND 9 ORS Versus DR. BIJOYA CHOUDHURY, ACS AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	
35	Cont.Cas(C)/422/2022 FIXED	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
36	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI
	WITH I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
37	Cont.Cas(C)/461/2022	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
38	Cont.Cas(C)/466/2022	KARICHUK L P SCHOOL Versus KABITA DEKA AND 2 ORS	MR. A DEKA	MR S M T CHISTIE (r-1) MR. T DEURI MRS. R S DEURI MS. N PHUKAN (r-1) MS T WAPANGLA
39	Cont.Cas(C)/481/2022	ABDUL WAHID Versus DR. MAUSUMI SAHA KALITA AND ANR.	MR K BHUYAN	MRS. R DEVI (R1 AND R2) MR. A R TAHBILDAR (R1 AND R2)
40	Cont.Cas(C)/492/2022	AKTARA BEGUM AND 16 ORS Versus SAFIQUL HOQUE CHOUDHURY AND 3 ORS	MR. N HOQUE MR H GUPTA	MR. D SAIKIA (R4) MR S M T CHISTIE (R4)
41	Cont.Cas(C)/526/2022	BUDHESWAR BARUAH AND 4 ORS Versus DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-5) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR. A PHUKAN (r-5) MR A CHALIHA

42	Cont.Cas(C)/528/2022	OMAR ALI AHMED AND 2 ORS. Versus SMT. SURANJANA SENAPATI	MD S HOQUE MS. A BORUAH MR. M DEKA	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIANR
43	Cont.Cas(C)/612/2022	BIREN CHANDRA BORAH Versus BIJOYA CHOUDHURY AND ORS.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR. D SAIKIA (r-2) SC, SCERT, ASSAM MR. S BORA (r-2) MR B KAUSHIK MR B GOGOI SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
44	Cont.Cas(C)/31/2023	PRABENDRA CH DAS Versus DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU MR. N J KHATANIANR
45	Cont.Cas(C)/107/2023	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR S M T CHISTIE (r-6)
46	Cont.Cas(C)/350/2023 FIXED	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR R DHAR
47	Cont.Cas(C)/352/2023	MD. ABDULLAH SHEIKH @ MD. ABDULAL SK Versus MAMATA HOJAI	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
48	Cont.Cas(C)/407/2023	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
49	Cont.Cas(C)/680/2023 FIXED	MANOJ KUMAR BARUAH Versus PABAN KUMAR BARTHAKUR, IAS AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI	
	WITH			
50	Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH Versus 2) SRI DILIP KR. BORAH	MR. B D GOSWAMI MR. J M GOGOI	MR. M K CHOUDHURY (r-5) MR. A BARKATAKI (r-5) MR P BHARDWAJ MR P BHARDWAJ
51	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
52	Cont.Cas(C)/736/2023 B/O	NIREN CH TARAT Versus SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	
53	Cont.Cas(C)/745/2023	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	MR. D SAIKIA MR. B CHOUDHURY
54	Cont.Cas(C)/119/2024 B/O	ANIL KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.		

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024

8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(j)/50/2024 WITH OFFICE NOTE	AMAR BORDOLOI Versus STATE OF ASSAM	MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./165/2024	AJAY SAHU @ AJOY SAHU Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR N ALAM	PP, ASSAM
ORDERS				
3	CRL.A(j)/17/2023 3 Y 7 M 18 D :WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P. B. 3	LOLESH DAIMARY Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./20/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, PB. 3	BIDHAN TANTIA AND ANR. Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	PP, ASSAM
5	Crl.A./95/2023 WITH LCR 6 FILES, P.B.-2	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	MR H R A CHOUDHURY (R-1,2) MR G CHOUDHURY (R-1,2) MRS. S ISLAM (R-1,2)
6	CRL.A(j)/150/2023 WITH LCR 6 FILES, P.B.-3	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM
WITH				
7	Death Sentence Ref./1/2023	THE STATE OF ASSAM Versus MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
8	Crl.A./278/2023 WITH LCR 3 FILES, P.B.-2	MD. ABUL KALAM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM

9	I.A.(CrI.)/293/2023 WITH LCR 3 FILES, P.B.-2 in CrI.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	WITH CrI.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
10	CrI.A./422/2023	BEDABRAT BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	MR. N BORAH (R-2) PP, ASSAM
11	Mat.App./2/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR B C DAS MR. J C CHAUDHURY MD. A SAHAD MR. M H ALI	MR B C DAS MRS. R S CHOWDHURY MS G DAS FOR CAVEATOR
12	CrI.A./16/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES,	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
	WITH I.A.(CrI.)/168/2024 in CrI.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
13	I.A.(CrI.)/40/2024 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	WITH CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH I.A.(CrI.)/190/2023 in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
14	CrI.A./64/2024 WITH OFFICE NOTE, LCR 4 FILES	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
15	I.A.(CrI.)/69/2024 WITH LCR 4 FILES in CrI.A./18/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
	WITH CrI.A./18/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
HEARING				
16	CRL.A(j)/54/2020 6 Y 5 M 14 D :WITH LCR 3 FILES, P.B.-2	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
17	CRL.A(j)/65/2020 4 Y 8 M 10 D :WITH LCR 5 FILES, P.B.-2	JITEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
18	CRL.A(j)/66/2020 5 Y 9 M 14 D :WITH LCR 3 FILES, P.B.-2	RAJA RABI DAS Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM

19	CRL.A(J)/35/2021 8 Y 4 M 1 D :WITH LCR - 5 (FIVE) FILES, P.B. 2, FIXED	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
20	Crl.A./134/2022 WITH LCR 5 FILES, P.B. - 2	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH I.A.(Crl.)/348/2022 in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1406/2024	EMRAN ALOM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1466/2024 FIXED	MD. IMAN ALI Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
HEARING				
3	WP(C)/2797/2014 (AT 3:00 PM), FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
4	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
	WITH I.A.(Civil)/1587/2024 in WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, INDUSTRIES AND COMMERCE SC, INDUSTRIES AND COMMERCE SC, FINANCE DEPTT. SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Arb.P./21/2024	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	
2 WP(C)/1573/2024	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
3 WP(C)/2414/2024	KUNJA CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR. J KALITA DIKSHITA DEKA MR SOHAING	GA, ASSAM DY.S.G.I. SC, NH DEPARTMENT SC, REVENUE
4 WP(C)/2585/2024	TAI TAJIK @ TAJIK TAI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
5 WP(C)/2695/2024 FIXED	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
6 WP(C)/2766/2024 B/O	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7 WP(C)/2767/2024 B/O	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8 WP(C)/2768/2024 B/O	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9 WP(C)/2769/2024 B/O	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10 WP(C)/2770/2024 B/O	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

11	WP(C)/2773/2024	LABA TUMUNG @ MIKIR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
12	WP(C)/2782/2024	PARBIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB
13	WP(C)/2790/2024	KRISHNA CHANDRA DAS AND 2 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, GMC
14	WP(C)/2793/2024	KRISHNA CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, REVENUE
15	WP(C)/2799/2024	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FINANCE
16	WP(C)/2802/2024	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
17	WP(C)/2805/2024	RATAN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR	SR. GA, ASSAM
18	WP(C)/2810/2024	MANOJ PRASAD Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	DY.S.G.I.
19	WP(C)/2812/2024	RAM NIWAS MISHRA Versus THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR S NATH MS B BORA	DY.S.G.I.
20	WP(C)/2813/2024	SURAJ MALAKAR Versus THE PUNJAB NATIONAL BANK AND 5 ORS	MR. A M S MAZUMDER MR. A A R KARIM	DY.S.G.I. SC, PNB
ADMISSION				
21	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
WITH				
22	WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
WITH				
23	WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
24	WP(C)/1793/2016 FIXED	RANJIT BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S M SARMA MR.K GOGOI	GA, ASSAM MR.S HAQUER-3 MR.S DUTTA(R-3) SC, INDUSTRIES & COMMERCE
25	WP(C)/2024/2016 FIXED	NIRANJAN HAZARIKA Versus THE UNION OF INDIA and 4 ORS	MR.P HAZARIKA MR.M CHOUDHURY	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY ASSTT.S.G.I.

26	WP(C)/5627/2017 FIXED	BIJOYANANDA CHOWDHURY and ANR Versus THE STATE OF ASSAM and 5 ORS	MR. P SARMAH	MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MS. D DEVI R-5 MR. M DAS (r-5) N CHAUDHURY (r-5) MR A BHATRA (r-5) MR A DEKA (r-5) SC, REVENUE
27	WP(C)/6444/2017 CAVT. NO. 1303/17 FIXED	M/S. AIR TRANSPORT CORPORATION Versus THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR. T J MAHANTA MR.R J BORDOLOI MR.D SARAF MR. R ALI MR. R ALI MR. A BORUA MR.S S GUPTA	GA, ASSAM MR. N ALAM MR.A K SARMA MR.S U AHMED MS.D BARMAN FOR CAVEATOR
28	WP(C)/7224/2017 FIXED	DIGANTA KALITA Versus THE UNION OF INDIA and 4 ORS.	MR.M K SHARMA	MS. K KALITA SC, OIL MR. R DASGUPTA ASSTT.S.G.I.
29	WP(C)/5558/2020 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R AGARWALA	GA, ASSAM SC, APDCL
30	WP(C)/5469/2021	DATCHING BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR. A R SIKDAR (R-5) MR. R DE (r-5) MS G DEKA MS. M MALLIK J U AHMED (R-5) MR S A REEYAZ (R-5) SC, BTC SC, REVENUE MS. MONMI BORAH
31	WP(C)/4947/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
32	WP(C)/4790/2022	MIRC ELECTRONICS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
33	WP(C)/4798/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
34	WP(C)/4827/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
	WITH			
35	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
36	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
	WITH			
37	WP(C)/7989/2022	KARTIK BASAK AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM MR. K BHATTACHARJEE (r-5) MR. S DAS (r-5) MS B TALUKDAR (r-5) SC, GMC

38	WP(C)/173/2023	NANDITA SINGH Versus UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX
39	WP(C)/187/2023	JADAV ROY AND 113 ORS Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA GA, ASSAM MS B DAS	GA, ASSAM MS. N. BORDOLOI (R-2) SC, NHAI DY.S.G.I. SC, REVENUE MR. R. TALUKDAR (R-3, R-5 & R-7)
40	WP(C)/1477/2023 FIXED	MAMANI BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
41	WITH WP(C)/3979/2022	RUPAK SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
42	WP(C)/2166/2023	MD. HERAJ ALI Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR B PATHAK MR. D K SHARMA	MR S DUTTA MR. S DUTTA MR S DUTTA
43	WP(C)/3161/2023 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)
44	WP(C)/3570/2023 B/O	DIPAK SONOWAL Versus THE BHARATA PETROLEUM CORPORATION LIMITED AND ANR	MR. U SAIKIA MR. S D ROY	MR S BORTHAKUR
45	WP(C)/5418/2023	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
46	WP(C)/7046/2023	DHANJIT KUMAR PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
47	WP(C)/241/2024	BAKULI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI G. GOSWAMI R SARMAH MS M KAKOTY	GA, ASSAM MR. I H LASKAR (R4) MR. P K DEKA (R4) MR. R B PHOOKAN (r-5) MR J H LASKAR (R4) MR. P DAIMARY (R4) MR. R. KARIM (R4) MR K J HAZARIKA (r-5) MS. N M LONGKENG (R4) SC, FINANCE
48	WP(C)/371/2024 FIXED	RAJESH MITTAL Versus UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
49	WP(C)/494/2024	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
50	WP(C)/683/2024 FIXED	SRI SUBHASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
51	WP(C)/703/2024	M/S S3 ENTERPRISE AND ANR Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
52	WP(C)/715/2024 B/O	PRASANNA KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE

53	WP(C)/2203/2024 B/O	MD ALAUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
ORDERS				
54	I.A.(Civil)/3754/2023 FIXED in WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM
	WITH WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R- 1 & 2)
55	WP(C)/4105/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
56	WP(C)/950/2024	PREMIER CRYOGENICS LIMITED AND ANR Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS W AHMED	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MS N MAHANTA (r-1,2,3) N GAUTAM (r-1,2,3) DY.S.G.I.
57	WP(C)/1037/2024 FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/858/2024 in WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
	WITH I.A.(Civil)/925/2024 in WP(C)/1037/2024	THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	GA, ASSAM MR. A NARZARI SC, BTC
58	WP(C)/1427/2024 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
59	WP(C)/4598/2023	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/17/2012 (HEARING), WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
2	MFA/19/2012 (HEARING), WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
ADMISSION				
3	MFA/73/2023	SUNITA LOHAR MOHALI AND 2 ORS. Versus THE UNION OF INDIA	MS J KALITA	MS. B SARMA (C.G.C.) DY.S.G.I.
4	MFA/90/2023	JAHURA KHATUNI Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
5	Test.App./5/2024	ANKITA THARD Versus SUSHILA DEVI THARD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
6	MFA/18/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	MR. T BAIDYA
7	MFA/30/2024	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
8	RFA/30/2024	BARASHA BORAH BORDOLOI Versus DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	

9	MACApp./178/2024	MRS SAPTA DEEPA BHARALI BAISHYA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. D NATH	
10	MACApp./193/2024	LAKHI @ LAKHIMAI PEGU Versus MANOJ RAMCHIARY AND 4 ORS. B	B R DAS MS M BHARATI	MS. R D MOZUMDAR (R-4) MS. M SAIKIA(R-5) MS. C MOZUMDAR (R-4) MS. P BORTHAKUR(R-5) MR. S P SHARMA (R-4)
11	MACApp./234/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus PURABI GOGOI AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1590/2024 in MACApp./234/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus PURABI GOGOI AND 3 ORS.	MR T KALITA MR. A KAKATI	
12	MACApp./235/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus SAMIRAN CHKRABORTY AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1593/2024 in MACApp./235/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus SAMIRAN CHKRABORTY AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./236/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABED ALI 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1609/2024 in MACApp./236/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABED ALI 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1012/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<u>ORDERS</u>				
15	MC/1175/2015 in MACApp./247687/2015	MRS. ANOWARA BEGUM Versus SHOWKAT ALI and ANR,	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N MODI(R-2) MR. P HAZARIKA (r-1) MR. H S BORAH (r-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR. S AHMED (r-1) MR.SIDHANT DUTTAR-2
	WITH MACApp./247687/2015 (Filing Number)	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD		
16	I.A./539/2016 in MACApp./263945/2015	ORIENTAL INSURANCE CO. LTD. Versus SMT. SARASWATI BANIK @ DEY and 4 ORS,	MS.N MODI MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA	MR.T J MAHANTA(R- 1&2) MS.P BHATTACHARYA(R- 1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
	WITH MACApp./263945/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SMT SARASWATI BANIK @ DEY and 4 ORS		

17	MACApp./627/2017	NATIONAL INSURANCE COMPANY LTD Versus SRI PRANJAL RAJKONOWAR and 5 ORS	MR. K K BHATTA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. K K BHATRA (R6) MR. P MAHANTA (R1) MR. R K BHATRA (R6) MR. B K DAS (R4, R5) MS RIMPI DUTTA (R6) MR. D BHUYAN (R6) MR. A LAHKAR (R6) MR. C M MAHANTA (R1)
18	I.A.(Civil)/2096/2017 in MACApp./298526/2017	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. ADITI CHOUDHURY and 2 ORS,	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MR. I H SAIKIA MR. D MAZUMDAR MS. S KANUNGOE
	WITH MACApp./298526/2017 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS ADITI CHOUDHURY and 2 ORS		
19	I.A.(Civil)/2133/2018 in MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	
	WITH MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
20	I.A.(Civil)/2445/2018 in RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	MR. S P ROY MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI MR. T A CHOUDHURY (R2) MS. N RAI
	WITH RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
	WITH I.A.(Civil)/2446/2018 in RFA/77/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA	
21	I.A.(Civil)/2490/2018 in RFA/84/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR	MR. J H SAIKIA	MR. S P ROY MS K GOGOI
	WITH RFA/84/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR	MR. J H SAIKIA	
	WITH I.A.(Civil)/2492/2018 in RFA/84/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR	MR. J H SAIKIA	
22	RFA/9/2019 WITH LCR	DR. ATUL KRISHNA SAHA Versus SMTI JAMUNA RANI SAHA AND 7 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MS. T GOSWAMI
23	RFA/15/2019	MD HEDAYAT ULLAH Versus ABDUL RAHMAN	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MS M DAS MR. A IKBAL MR. P SAIKIA	
24	RFA/77/2019 WITH LCR	MOFIDA RABBANI @ MOFIDA BEGUM Versus SRI RAJEN CHANDRA NATH AND 7 ORS.	MR J SHARMA	MR. P P DAS MR. S K GHOSH MS. S SULTANA MS F AHMED
25	RFA/13/2020 WITH LCR	SRI PAWAN KUMAR SETHI Versus SHRI PRANJAL MEDHI AND 2 ORS	MR J C GAUR MS. M GAUR	MR H MAURYA (r-1,3) MS A KALITA (r-1,3)

26	RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2099/2020 in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
27	MACApp./131/2020 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. D BHUYAN	
	WITH I.A.(Civil)/789/2020 in MACApp./131/2020	NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
28	I.A.(Civil)/426/2020 in MACApp./18850/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	MR. S S ROY (r-3) MR. B BARUAH (R-1,2) MR. S BORTHAKUR (r-3) MS. S KAKATI (r-3) MR S HUSSAIN (R-1)
	WITH MACApp./18850/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SMT. TUTUMONI BORA AND 3 ORS.	MR SISHIR DUTTA	
29	I.A.(Civil)/717/2020 in MACApp./1191/2020	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR	MR. P SUNDI MR. N B P SINGHA	
	WITH MACApp./1191/2020 (Filing Number)	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR		
30	MACApp./176/2022	SRI PROFULLA DAS AND 2 ORS Versus M/S NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MISS. M DAS MR. M DEKA MR S ISLAM	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA
31	MACApp./435/2022	ICICI LOMBARD GENERAL INSURANCE CO. LTD Versus SMTI RUNUKA DAS and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
32	RFA/33/2023 WITH LCR	SURJA KANTA MALAKAR Versus BABLA MALAKAR	MS. R CHOUDHURY MRS. S ROY MR N RAHMAN	MR G SAROWAR MD H R AHMED MR. M ISLAM
33	I.A.(Civil)/58/2023 in MACApp./99/2023	UNITED INDIA INSURANCE CO. LTD. Versus SOHONI BRAHMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH	MR. N. DEBNATH (R-1 to 3)
	WITH MACApp./99/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SOHONI BRAHMA AND 4 ORS. E	MS. M CHOUDHURY	
	WITH I.A.(Civil)/100/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SOHONI BRAHMA AND 4 ORS. E	MS. M CHOUDHURY	
34	MFA/60/2023 WITH LCR	MITHU BASFOR AND ANR. Versus THE UNION OF INDIA	MS J KALITA	MS. B SARMA SC, NF RLY
35	Cont.Cas(C)/475/2023	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. A M BORA (r-1,2,3) MR. D K BAIDYA (r-1,2,3) MR. S BISWAKARMA (R-4,5,6) MR T DAS (R-4,5,6) MR. M S HUSSAIN R. CHAUHAN (R-4,5,6)

36	I.A.(Civil)/735/2023 in MACApp./669/2023	UNITED INDIA INSURANCE CO LTD. Versus POLLOBI @PALLABI SAIKIA AND 5 ORS.	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A BHATTACHARYYA (r-1,3,4)
	WITH MACApp./669/2023 (Filing Number)	UNITED INDIA INSURANCE CO LTD. Versus POLLOBI @PALLABI SAIKIA AND 5 ORS. E	MR. K K BHATTA	
37	I.A.(Civil)/900/2023 WITH LCR, FIXED in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
	WITH MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/613/2023 in MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
38	I.A.(Civil)/1084/2023 in MACApp./129/2023	UNITED INDIA INSURANCE CO. LTD . Versus SONIA SINHA AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. S RAHMAN MR A N IQBAL MR R KASHYAP MR S.SARMAH
	WITH MACApp./129/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD . Versus SONIA SINHA AND 2 ORS . H	MR. B KAKATI	
40	I.A.(Civil)/1608/2023 in Arb.A./6537/2023	MUNINDRA KUMAR DEV SARMA Versus THE CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR P NEOG
	WITH Arb.A./6537/2023 (Filing Number)	MUNINDRA KUMAR DEV SARMA Versus THE CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD E	A KALITA	
41	I.A.(Civil)/2296/2023 in MACApp./8743/2023	MADHURJYA NATH Versus M/S UNITED INDIA INSURANCE CO LTD AND 4 ORS.	MR. L MOHAN MR. P GOGOI	MR. K K DEY (R1) MR V K BAROOAH (R1)
	WITH MACApp./8743/2023 (Filing Number)	MADHURJYA NATH Versus M/S UNITED INDIA INSURANCE CO LTD AND 4 ORS . H	MR. P GOGOI	
42	I.A.(Civil)/3865/2023 in MACApp./15190/2023	RATAN ADHIKARY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. M M ZAMAN	
	WITH MACApp./15190/2023 (Filing Number)	RATAN ADHIKARY Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR. F	MR. M M ZAMAN	
43	RFA/8/2024 WITH LCR	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION
44	I.A.(Civil)/1499/2024 in MACApp./137/2023 (D/O) in MACApp./137/2023	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MR. B K PURKAYASTHA MS. P CHUTIA	

	WITH MC/34/2024	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MRS. D DAS BARMAN MS. P CHUTIA
45	I.A.(Civil)/1595/2024 in MACApp./4583/2024	NATIONAL INSURANCE COMPANY LIMITED Versus DEVI CHOUDHURY AND 4 ORS.	MR T KALITA
	WITH MACApp./4583/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DEVI CHOUDHURY AND 4 ORS F	MR T KALITA
	WITH I.A.(Civil)/4584/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DEVI CHOUDHURY AND 4 ORS F	MR T KALITA
46	I.A.(Civil)/1599/2024 in MACApp./4589/2024	NATIONAL INSURANCE COMPANY LIMITED Versus JAHURA KHATUN AND 9 ORS.	MR T KALITA
	WITH MACApp./4589/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JAHURA KHATUN AND 9 ORS A	MR T KALITA
	WITH I.A.(Civil)/4590/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus JAHURA KHATUN AND 9 ORS A	MR T KALITA

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./405/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SWAPAN KR. DEB @ SWAPAN KR. DAS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. P DAIMARY MR. R. KARIM	PP, ASSAM
2	Bail Appln./1528/2024 FIXED	EAJUL HOQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
BAIL HEARING				
3	AB/4286/2023 FIXED	RANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
4	AB/449/2024 FIXED	HABIBUL ISLAM @ BAPPI AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
5	WITH AB/468/2024	HAKIMUDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
6	AB/705/2024 FIXED	SORMAN ALI @ SURMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7	AB/1043/2024 FIXED	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
ORDERS				
8	I.A.(Civil)/831/2024 FIXED in W.P.(CrI.)/37/2023	SANJEEV BORGHAIN, Versus ANJALI BORGHAIN AND 2 ORS	MS SWATI SHARMA(MR. G CHAUDHURY	I. SINGH

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CRP(IO)/126/2024 CAVT. NO.03532/024, FIXED	JAHANGIR ALOM SIKDAR Versus SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS G SWAMI FOR CAVEATOR
	WITH I.A.(Civil)/1109/2024 in CRP(IO)/126/2024	JAHANGIR ALOM SIKDAR Versus SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. K N CHOUDHURY (r-1,2) MR. R J DAS (r-1,2) N GAUTAM (r-1,2) MS G SWAMI FOR CAVEATOR
MOTION				
2	CRP(IO)/173/2024	SAMIRAN DAS AND 2 ORS. Versus SWAJIBON DAS AND 2 ORS.	MR P C DEY MR BASAB DEY	
3	CRP(IO)/174/2024	MD. SAHABUDDIN AHMED AND 3 ORS. Versus JABINA BEGUM	MR I HASSAN	
ADMISSION				
4	CRP/158/2016 WITH LCR, FIXED	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR. A PARVEZ (R2) MR.A DAS(R-2) MR.J P DAS(R-2) MR D GOGOI (R2) MR. B ROY (R2)
	WITH I.A.(Civil)/506/2020 in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	WITH I.A.(Civil)/511/2020 in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR

	WITH I.A.(Civil)/513/2020 in CRP/158/2016	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
5	CRP(IO)/370/2023 FIXED	PALLAVI DAS Versus CHATRADHAR RAJBONGSHI	MR. S C BISWAS MS A DAS MS A BORAH	MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA
6	FAO/39/2024	MANBAHADUR PRADHAN Versus SHANKAR PRADHAN	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
	WITH I.A.(Civil)/1580/2024 in FAO/39/2024	MANBAHADUR PRADHAN Versus SHANKAR PRADHAN	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
7	RSA/147/2023	SMTI. SHEHNAJ ARA ULLAH Versus ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
8	RSA/161/2023 CAVT. NO.10442/023,	ABUL KALAM Versus KHADIJA BEGUM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS P. GHOSH	MR. A K TALUKDAR MR S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/2670/2023 in RSA/161/2023	ABUL KALAM Versus KHADIJA BEGUM AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS P. GHOSH	
9	RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
	WITH I.A.(Civil)/3777/2023 in RSA/217/2023	SAHJAHAN ALI Versus KARUNA KALITA	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
10	RSA/219/2023	JITEN BARMAN @ JITENDRA BARMAN AND 6 ORS. Versus BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	
	WITH I.A.(Civil)/3822/2023 in RSA/219/2023	JITEN BARMAN @ JITENDRA BARMAN AND 6 ORS. Versus BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	
11	CO/9/2024 in RSA/218/2023	MUNIA TIWARI @ URMILA Versus HIRALAL TIWARI AND ANR.	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	
	WITH RSA/218/2023	HIRALAL TIWARI AND ANR. Versus MUNIA TIWARI @ URMILA AND ORS	MR Z MUKIT MR. A SATTAR G IMTIAZ	
12	RSA/85/2024	BHAGIRATH DAS Versus SWAPAN ACHARJEE AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	

WITH
[I.A.\(Civil\)/1588/2024](#)
in RSA/85/2024

BHAGIRATH DAS
Versus
SWAPAN ACHARJEE AND 4 ORS

MR. S CHAUHAN
MR. P MAZUMDER
MR N ALAM
R DEB

ORDERS

13 [RSA/260/2013](#)
WITH LCR

BABLA SINHA AND 3 ORS.
Versus
RANJIT NAG CHOUDHARY and 3 ORS.

MR. R K BHUYAN
MR. R K BHUYAN
MR. P K DEKA

MR.A B CHOUDHURY
MR G N SAHEWALLA (R-3,4)
MR. M H RAJBARBHUIYAN (R-3,4)
MR.M A CHOUDHURY
MR.M K SHARMA
MISS.P M AHMED
MR M SAHEWALLA (R-3,4)
MS. S. TODI (R-3,4)

MR K SAIKIA
MR A ZAMAN
MR A ZAMAN
MR. R RABHA
MR. R RABHA

MS. R DUTTA
DR.B N GOGOI
MR.B GOGOI

14 [MFA/37/2017](#)
WITH LCR

THE UNION OF INDIA
Versus
SMT KIRON KALITA

MR. S P CHOUDHURY
MR. A S DHILLON

15 [I.A.\(Civil\)/588/2019](#)
FIXED
in RSA/17423/2018

SMTI SABITRI DEVI (VERMA)
Versus
MRS CHANDRAWATI PANDEY AND 4 ORS

WITH
[RSA/17423/2018](#)
(Filing Number)

SMTI SABITRI DEVI (VERMA)
Versus
MRS CHANDRAWATI PANDEY AND 4 ORS

16 [I.A.\(Civil\)/1866/2019](#)
FIXED
in RSA/16206/2018

ABDUR RAHIM AND 13 ORS.
Versus
PARIBANU BEWA AND 5 ORS.

MR. D GOSWAMI
MS. D TALUKDAR

MR. B D DEKA
MR. M DAS
N CHAUDHURY

WITH
[RSA/16206/2018](#)
(Filing Number)

ABDUR RAHIM AND 13 ORS
Versus
PARIBANU BEWA AND 5 ORS

17 [I.A.\(Civil\)/2184/2021](#)
in RSA/10830/2021

ALI HUSSAIN
Versus
ON THE DEATH OF MD. MOBARAK
HOQUE HIS LEGAL HEIRS

MR. A HUSSAIN
MR. A MOBARAQUE

WITH
[RSA/10830/2021](#)
(Filing Number)

ALI HUSSAIN
Versus
MOBARAK HOQUE B

MR. A MOBARAQUE

18 [I.A.\(Civil\)/2312/2021](#)
FIXED
in Intest.Cas./10646/2021

NAJRIN AKTAR BARBHUIYA
Versus
ABDUL KALAM LASKAR AND 4 ORS.

MR. N H MAZARBHUIYAN
MR. N ISLAM
MS. L WAJEEDA
MR. T K DEY

MS. R CHOUDHURY
MR F U BARBHUIYA (R1, R3, R5)
MR. A H M R CHOUDHURY
MS S DAS (R1, R3, R5)

WITH
[Intest.Cas./10646/2021](#)
(Filing Number)

NAJRIN AKTAR BARBHUIYA
Versus
ABDUL KALAM LASKAR AND 4 ORS. B

MR. N H MAZARBHUIYAN

19 [MFA/32/2022](#)
WITH LCR

THE ORIENTAL INSURANCE COMPANY LTD
Versus
SRI BIDHAN BASUMATARY and ANR

MR SISHIR DUTTA
MS. J BORO
MS M CHOUDHURY
MS M DAS
MRS. P M DUTTA

MR M DEKA
MR S HOQUE
FOR CAVEATOR

20 [MFA/79/2022](#)

NATIONAL INSURANCE CO. LTD.
Versus
MD. RAHIM ALI and ANR,

MR. R K BHATRA
MS.A BORA
MS.P HUJURI
MR A SAIKIA

21 [I.A.\(Civil\)/3248/2022](#)
in RSA/10229/2022

BHASAN MANDAL AND 3 ORS.
Versus
KIRANBALA BORO AND ORS.

MR. A K PURKAYASTHA
MR. S SHARMA
MS M BHARATI

WITH
[RSA/10229/2022](#)
(Filing Number)

BHASAN MANDAL AND 3 ORS.
Versus
KIRANBALA BORO AND ORS. F

MR. A K PURKAYASTHA

22	Test.App./8/2023 CAVT. NO.07472/023, FIXED	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
23	MFA/104/2023	THE NATIONAL INSURANCE COMPANY LTD. Versus RUKIA BEGUM AND ANR.	MR. P J BARMAN	MS A HUSSAIN S AHMED
24	I.A.(Civil)/858/2023 in LA.App./2759/2023 WITH LA.App./2759/2023 (Filing Number)	MILDHA MARAK Versus THE GENERAL MANAGER AND 2 ORS. MILDHA MARAK Versus THE GENERAL MANAGER AND 2 ORS. B	MR H DAS MR. B C DEKA D BARUAH MR H DAS	GA, ASSAM MR. C K S BARUAH SC, NF RLY
25	I.A.(Civil)/3463/2023 WITH LCR, FIXED in RSA/214/2013 WITH RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH, MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.J LASKAR MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
26	MFA/2/2024 WITH LCR	M/S PURBANCHAL CEMENT LIMITED Versus UNION OF INDIA	MR. K P MAHESWAR MS. M SHARMA M. KALITA	MR. K GOGOI DY.S.G.I.
27	MFA/6/2024 WITH I.A.(Civil)/308/2024 in MFA/6/2024	UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR	MR A N DAS MR A N DAS	
28	Review.Pet./9/2024 in WP(C)/2904/2017 (D/O), FIXED	SMT. DAMAYANTI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM MR. G C BORAH (R- 3) SC, A S T C
29	MFA/10/2024 WITH LCR	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. P S BHATTACHARYYA	
30	MFA/23/2024 WITH LCR	VIJAY MUKHIYA AND 3 ORS. Versus THE UNION OF INDIA	MS J KALITA	MR. C K S BARUAH DY.S.G.I.
31	FAO/34/2024 CAVT. NO.04572/024, FIXED WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR MR. S SHARMA MS. D D BARMAN FOR CAVEATOR
32	RSA/45/2024 FIXED	ASKAR ALI Versus NOBIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH Ms. R. R. BORAH MR. T SK MR. T SK	GA, ASSAM MR. K SINGHA (R-1) MR E U AHMED (R-1) MS. S NAZNEEN (R-1)
33	Review.Pet./58/2024 in CRP(IO)/322/2022 (D/O), FIXED	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS	MRS. M A OZAH	
34	CRP(IO)/149/2024 FIXED	SHYAM LAL YADAV AND ANR. Versus RANJU YADAV	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR S R A NASER	
35	I.A.(Civil)/1164/2024 FIXED in RSA/27/2021	MUSSTT. ROOP BHANU Versus MST. HANUFA BEGUM AND ANR	MR P KATAKI	MR. A ALAM

	WITH RSA/27/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED	
36	WITH RSA/4/2021	MST. HANUFA BEGUM AND ANR Versus MUSSTT. ROOP BHANU	MR. N ALAM MR. S U AHMED MR K JAIN	MR P KATAKI MRS. M D BORUAH
37	I.A.(Civil)/1313/2024 WITH LCR in RSA/96/2010 WITH RSA/96/2010	GIRISH KALITA, Versus MADHAB KALITA and 7 ORS		MR. S K SARMA
		GIRISH KALITA Versus MADHAB KALITA and 7 ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MISS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR.D M NATH	MR.N GOSWAMI MR.D K DAS MR.S J SARMA
	WITH MC/2906/2013 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and ORS		
	WITH I.A.(Civil)/1237/2016 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and 7 ORS		
38	WITH RSA/95/2010	GIRISH KALITA Versus PUTUL KALITA and 3 ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MR. R C PAUL MS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR. A R DAS MR.D M NATH	MR.S DAS MR.S N ADHYAPAK MR.S SHARMA
	WITH I.A.(Civil)/1314/2024 in RSA/95/2010	GIRISH KALITA Versus ON THE DEATH OF BASUDHAR KALITA		MR. S K SHARMA
39	I.A.(Civil)/1480/2024 in RSA/30/2023 (D/O) in RSA/30/2023 WITH I.A.(Civil)/1479/2024	SAHAJAHAN ALI Versus ON THE DEATH OF SIDDIQUE ALI,	MR. A SATTAR MR. S A AHMED S CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA
		SAHAJAHAN ALI Versus ON THE DEATH OF SIDDIQUE ALI	MR. A SATTAR MR. S A AHMED S CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA
	WITH I.A.(Civil)/1481/2024	SAHAJAHAN ALI Versus ON THE DEATH OF SIDDIQUE ALI	MR. A SATTAR MR. S A AHMED S CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA
40	I.A.(Civil)/1483/2024 WITH LCR in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR Versus MUHAMMADDIN AHMED HAZARIKA AND ORS H	MR. A R SHOME	

	<p>WITH RSA/7/2018 CAVT. NO. 1564/2017</p>	<p>ISLAMUDDIN AHMED HAZARIKA Versus NAZIM AHMED HAZARIKA</p>	<p>MR. P J SAIKIA MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI</p>	<p>MR S S DEY MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. A R SHOME(r-2) MR. A R SHOME(r-2) MR. M HUSSAIN MS F INTAZ FOR CAVEATOR</p>
	<p>WITH CO/1/2019 in RSA/7/2018</p>	<p>SRI NAZIM AHMED HAZARIKA AND ANR Versus SRI ISLAMUDDIN AHMED HAZARIKA</p>	<p>MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI</p>	<p>MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/111/2019 in RSA/7/2018</p>	<p>SRI NAZIM AHMED HAZARIKA AND ANR Versus SRI ISLAMUDDIN AHMED HAZARIKA</p>	<p>MR. P J SAIKIA</p>	
41	<p>I.A.(Civil)/1501/2024 WITH LCR in RSA/38/2012</p> <p>WITH RSA/38/2012</p>	<p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p>		
		<p>ABUL MAZID AND 8 ORS Versus HAZERA KHATUN AND ORS</p>	<p>MR.N GOSWAMI MR.D K DAS MR.S J SARMA MR.S DAS</p>	<p>MRG P BHOWMIK MRS. M SHARMA (r-1 to 5) MS.J PURKAYASTHA MR. S R GOGOI (r-1 to 5) MR.R C DAS MR.B DAS MR.S C DAS MS.M MAHANTA MS.N HAZARIKA</p>
	<p>WITH I.A.(Civil)/3270/2019 in RSA/38/2012</p>	<p>HAZERA KHATUN AND 7 ORS Versus ABDUL MAZID AND 13 ORS</p>	<p>MR G P BHOWMIK MS M KALITA</p>	<p>MR. D K DAS MR. S J SARMAH MR S DAS</p>
	<p>WITH I.A.(Civil)/1500/2024 in RSA/38/2012</p>	<p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p>		
	<p>WITH I.A.(Civil)/1502/2024 in RSA/38/2012</p>	<p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p>		
42	<p>I.A.(Civil)/1586/2024 in RSA/4560/2024</p>	<p>BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS</p>	<p>MR. B D GOSWAMI MR. R SARMA</p>	
	<p>WITH RSA/4560/2024 (Filing Number)</p>	<p>BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS H</p>	<p>MR. B D GOSWAMI</p>	
	<p>WITH I.A.(Civil)/4561/2024 (Filing Number)</p>	<p>BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS H</p>	<p>MR. B D GOSWAMI</p>	
43	<p>I.A.(Civil)/1589/2024 WITH LCR in MFA/31/2023</p>	<p>SMTI. LALITA ROBIDAS AND 4 ORS Versus M/S NEW INDIA ASSURANCE CO. LTD AND ANR. E</p>	<p>MR. M TALUKDAR</p>	<p>MR. K K BHATTA</p>

WITH
[MFA/31/2023](#)

M/S NEW INDIA ASSURANCE CO. LTD
Versus
SMTI. LALITA ROBIDAS AND 5 ORS

MR. K K BHATTA
MR J JOHN
MS JONA TALUKDAR
MS. R DEVI

MR. M TALUKDAR (R-
1,2,3,4,5)
MR Z HUSSAIN (R-6)
MS. M BORUAH (R-
1,2,3,4,5)

44 [I.A.\(Civil\)/1597/2024](#)
in CRP/5624/2024

MD. KASHEM ALI
Versus
MD. AKBOR ALI AND 2 ORS

MR MONZUR K
CHOUDHURY
MR. P CHAKRABORTY
R. BARUAH
MR. S N AHMED
TANZIM L. CHOUDHURY

WITH
[CRP/5624/2024](#)
(Filing Number)

MD. KASHEM ALI
Versus
MD. AKBOR ALI AND 2 ORS (B)

MR MONZUR K
CHOUDHURY

STAY MATTERS

45 [CRP/117/2022](#)

TULU DEY
Versus
MADHU AGARWAL AND 3 ORS.

MR. T J MAHANTA
MR. D BARUAH
MR. P K BORDOLOI

MR. R ALI (r-1)
M KALITA (r-1)
MR M BORO (r-1)

46 [CRP\(IO\)/107/2023](#)
FIXED

UNION OF INDIA AND ANR
Versus
M/S SVC PROJECT PVT. LTD. AND ANR

MR. B CHAKRAVARTY

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
MR S R A NASER

WITH
[I.A.\(Civil\)/3096/2023](#)
in CRP(IO)/107/2023

M/S SVC PROJECT PVT. LTD. AND ANR
Versus
UNION OF INDIA AND ANR

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
MR S R A NASER

SC, C.G.C.

47 [CRP\(IO\)/347/2023](#)

SWAPAN BISWAS AND ANR.
Versus
STATE BANK OF INDIA

MR. R BORA
MR. D. BORAH

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Crl.Pet./1227/2023	ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MS N AKTAR	MR. M RAHMAN (R-2) MS. M. KHATUN (R-2) PP, ASSAM
MOTION (BA)			
2 Bail Appln./1521/2024 WITH OFFICE NOTE.	ASHADUL AMIN @ ASHADUL ALI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
3 Bail Appln./1534/2024 B/O	SALMAN KURSHID MAZUMDER Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
4 Bail Appln./1550/2024	ABUSAMA SHEIKH @ ABU SAMA SK AND ANR Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5 Bail Appln./1564/2024	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
6 Bail Appln./1566/2024	MD AMIR SAHIL @ AMIR SWAHILA AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
7 Bail Appln./1571/2024	KAMRUL JAMAL Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
8 Bail Appln./1572/2024	MOFIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
9 Bail Appln./1573/2024	PRASANTA SHARMA Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka S I AKAND	PP, ASSAM
10 Bail Appln./1574/2024	MD MUSTAKIM @ MD. MUSTKIM Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM

11	Bail Appln./1576/2024	MD. MAFIZAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
MOTION				
12	Crl.Rev.P./162/2024 B/O	RAJA ROY CHOWDHURY Versus AMRITA ROY CHOWDHURY	MR. S K GHOSH MS F AHMED	
13	Crl.Rev.P./206/2024	MD ARSHIQL ALI Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
WITH				
	I.A.(Crl.)/497/2024 in Crl.Rev.P./206/2024	MD ARSHIQL ALI Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
14	Crl.Pet./616/2024	SARFARAJ AHMED Versus THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM
15	Crl.Pet./617/2024	DIBYAJYOTI DATTA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.
16	Crl.Pet./621/2024	SMTI SIPRA DEB AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
17	Crl.Pet./622/2024	CHANDAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	PP, ASSAM
18	Crl.Pet./626/2024	DILIP TANTI Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
19	Crl.Pet./627/2024	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	
20	AB/1395/2024	SAYED MIRZA Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
21	AB/1400/2024	KHORNO BASUMATARY Versus STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
22	AB/1402/2024	MANOJ PATHAK Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
23	AB/1404/2024	DIPAK CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
24	AB/1414/2024	ISMAIL HUSSAIN @ ISMAIL HOSEN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
25	AB/1415/2024	ABED ALI BHUYAN Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
26	AB/1416/2024	SUJIT BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
27	AB/1418/2024	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ADMISSION

28	W.P.(CrI.)/13/2023 FIXED	JASVEER SINGH Versus THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./4160/2023	RAM YADAV Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
30	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
31	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
32	Bail Appln./386/2024 WITH CASE RECORD(SCANNED COPY)	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
33	Bail Appln./834/2024	MUNNES KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
34	Bail Appln./898/2024	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
35	Bail Appln./973/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAJEN PRADHAN @ LALREMRUATA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
36	Bail Appln./1048/2024	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
37	Bail Appln./1102/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RANDHIR KUMAR AND 2 ORS. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
38	Bail Appln./1163/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUNTU TIWARI Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
39	Bail Appln./1184/2024 FIXED	SANJOY KUMAR RAY Versus THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
40	Bail Appln./1218/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
41	Bail Appln./1380/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	KAMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/3990/2023 FIXED	NAYAN TALUKDAR @ NAYAN MONI TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
43	AB/788/2024	MANTU MIAH Versus THE UNION OF INDIA (DIRECTORATE OF REVENUE INTELIGENCE)	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, DRI
44	AB/863/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AINUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
45	AB/1192/2024 FIXED	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM

46	AB/1197/2024 WITH SCANNED COPY OF CASE RECORD. B/O	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R2) PP, ASSAM (R1)
47	AB/1215/2024 FIXED	DEBAJIT DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
48	AB/1280/2024 B/O	MD. NAJARUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

ORDERS

49	I.A.(CrI.)/17/2024 WITH OFFICE NOTE, FIXED in I.A.(CrI.)/1109/2023 WITH CrI.A./411/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA	PP, ASSAM
50	WITH CrI.A./419/2023	ANIL RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
51	WITH CrI.A./419/2023	PABITRA NATH Versus THE STATE OF ASSAM AND ANR.	MR. D C KALITA MR. B K BHAGAWATI	MR. T DEURI (R-2) MR. M J BHATTACHARYYA (R-2) PP, ASSAM
52	I.A.(CrI.)/499/2024 in CrI.Rev.P./4789/2024 WITH CrI.Rev.P./4789/2024 (Filing Number) WITH I.A.(CrI.)/4790/2024 (Filing Number)	THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR. THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR (G) THIRESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. R SARMA MR. R SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,31st May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MARLI VANKUNG****COURT NO: 19****[CIVIL BENCH-II AND MAC APPEAL MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/751/2022	HALADHAR KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS N SHARMA	GA, ASSAM SC, SEC. EDU.
2 WP(C)/1084/2022	BIREN GAYARY Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U PATHAK	SC, BTC SC, EDU
3 WP(C)/6037/2022 CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
4 WP(C)/6274/2022	TAPAN CH. MAHANTA AND ANR. Versus THE GAUHATI UNIVERSITY ADN 4 ORS.	MR. U DUTTA MR. B. KUMAR	SC, G U
5 WP(C)/6437/2022	RAMEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6 WP(C)/6827/2022	PRADIP THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU SC, ELEM. EDU SC, FINANCE
7 WP(C)/6857/2022	SAMSUL HUDA MIR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, EDU
8 WP(C)/6878/2022	BHARAT RABIDAS @ BHARAT ROBIDAS Versus THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY	SC, SEC. EDU.
9 WP(C)/7595/2022	PROF. GURUPRASAD KHATANIAR Versus THE BHATTADEV UNIVERSITY AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	MR. J PATOWARY (R-1,2) SC, G U
10 WP(C)/8437/2022	SYED SHAH KAMAL SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11 WP(C)/5/2023	RINA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, AG SC, FINANCE

12	WITH WP(C)/8379/2022	PUHITA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR B GOGOI, SC, FINANCE DEPTT., ASSAM (R-2,7 & 9)
13	WITH WP(C)/121/2023	ANU GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR G BOKALIAL MR. S ROY MR A CHALIHA MR P K BORA SC, FINANCE
14	WP(C)/47/2023	SHANEWAGE AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. M U E BHUYAN	SC, HIGHER EDU GA, ASSAM MD M RAHMAN (r-4,5) J U AHMED (r-4,5) MR. S M T CHISTIE SC, G U
15	WP(C)/876/2023	PHULBHANU NESSA Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS	GA, ASSAM SC, SEC. EDU.
16	WP(C)/2745/2023	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
17	WP(C)/3474/2023	SHILLA MAHATOO @ SHEELA MAHATOO Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU SC, BTC SC, FINANCE
18	WP(C)/4169/2023	RAJIV KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, ELEM. EDU SC, BTC SC, FINANCE SC, TREASURY
19	WP(C)/4565/2023	SHA JAMAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR A H AHMED	GA, ASSAM SC, SEC. EDU.
20	WP(C)/6042/2023	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
21	WP(C)/6099/2023	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
22	WP(C)/7594/2023	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
ORDERS				
23	I.A.(Civil)/3510/2017 in MACApp./304112/2017	PRANESWAR RAJBONGSHI Versus HOMESWAR BARMAN and 2 ORS,	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	
	WITH MACApp./304112/2017 (Filing Number)	SHRI PRANESWAR RAJBONGSHI Versus SRI HOMESWAR BARMAN and 2 ORS	MRU SARMA MR.H BEZBARUAH	
24	MACApp./49/2020	THE ORIENTAL INSURANCE CO. LTD Versus CHITRALEKHA BISWASI AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
25	I.A.(Civil)/1432/2020 in MACApp./521/2020	SRI PRONAY DAS Versus SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	MS. M CHOUDHURY MS C BORAH
	WITH MACApp./521/2020 (Filing Number)	SRI PRONAY DAS Versus SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	

26	I.A.(Civil)/2170/2021 in MACApp./13188/2019	FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MS. R D MOZUMDAR (r-8) MR. S K PANDEY (R-1 TO 7) MR. S ROY (R-1 TO 7) MR. M H LASKAR (R-1 TO 7) MS. C MOZUMDAR (r-8) MR. S P SHARMA (r-8)
	WITH MACApp./13188/2019 (Filing Number)	FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS		
27	I.A.(Civil)/2474/2021 in MACApp./11637/2021	RESMIN SULTANA AND 2 ORS. Versus MD. JUL AHMED AND 2 ORS.	MR D MONDAL	MS A HUSSAIN (r-3) S AHMED (r-3)
	WITH MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS. B	MR D MONDAL	
28	MACApp./338/2022 WITH LCR	MD. ALIUL ISLAM Versus RINA MEDHI	MR. B CHOWDHURY MR A H AHMED	MR. DITUL DAS MR. R RAHMAN
29	I.A.(Civil)/591/2022 in MACApp./1927/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus BHUPEN BISWAS AND 2 ORS.	MS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	WITH MACApp./1927/2022 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus BHUPEN BISWAS AND 2 ORS. E	MR. K K BHATTA	
30	I.A.(Civil)/742/2022 in MACApp./644/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./644/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI	
31	I.A.(Civil)/49/2023 in MACApp./14927/2022	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA	MISS. A BARUAH (R-3) MS A HUSSAIN (r-1) S AHMED (r-1) MS R RABHA(R-3)
	WITH MACApp./14927/2022 (Filing Number)	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS. E	MR. K K DUTTA	
32	MACApp./122/2023	SMT NARAMI MEDHI AND ANR Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	
33	MACApp./167/2023	DIPAMONI KALITA AND ANR. Versus SANJIB KR SAH AND 5 ORS.	MR A C BORBORA MRS. R BORBORA MS. N DEY	MR. A R AGARWALA (R-4 to 6) MR ADITYA AGARWALA (R-4 to 6) MS S. BEGUM (r-1,2)
	WITH I.A.(Civil)/1389/2023 in MACApp./167/2023	DIPAMONI KALITA AND ANR. Versus SANJIB KR SAH AND 5 ORS.	MR A C BORBORA MRS. R BORBORA MS. N DEY	
34	I.A.(Civil)/540/2023 CAVT. NO.14222/022, in MACApp./12402/2022	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS.	MR. R K BHATRA MS P HAJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL FOR CAVEATOR
	WITH MACApp./12402/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MS P HAJURI	

35	I.A.(Civil)/797/2023 in MACApp./2756/2023	THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS .	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MACApp./2756/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS . A	MS C BORAH	
	WITH I.A.(Civil)/2771/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD . Versus BABU CH. NATH AND 2 ORS . A	MS C BORAH	
36	I.A.(Civil)/1074/2023 in MACApp./125/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus DALIMI DEKA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S CHAUHAN (R-1) MR. P MAZUMDER (R-1) MR N ALAM (R-1) M. BORUAH (R-1)
	WITH MACApp./125/2023 (Filing Number)	SHRIRAM GENERAL INSURANCE CO.LTD. Versus DALIMI DEKA AND 2 ORS B	MR. R GOSWAMI	
	WITH I.A.(Civil)/4494/2023 (Filing Number)	SHRIRAM GENERAL INSURANCE CO.LTD. Versus DALIMI DEKA AND 2 ORS B	MR. R GOSWAMI	
37	I.A.(Civil)/1285/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	MR. S K GOSWAMI
	WITH MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
	WITH I.A./898/2015 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
	WITH I.A.(Civil)/1290/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.R GOSWAMI	
	WITH I.A.(Civil)/1291/2023 in MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS H	MR.R GOSWAMI	
38	I.A.(Civil)/1331/2023 in MACApp./1098/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJAYA CHETIA AND 5 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MR. P BORA (r-5,6) MS M DAS A KONWAR MR H K SARMA (r-5,6) MS K BHATTACHARYYA (r-5,6)
	WITH MACApp./1098/2023 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus BIJAYA CHETIA AND 5 ORS . A	MS. M CHOUDHURY	
39	I.A.(Civil)/1736/2023 in MACApp./7111/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULTANA AND 2 ORS.	MR SISHIR DUTTA	MR. A R AGARWALA (r-1) MR ADITYA AGARWALA (r-1)
	WITH MACApp./7111/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULATANA AND 2 ORS. E	MR SISHIR DUTTA	
40	I.A.(Civil)/2003/2023 in MACApp./8393/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus RABIYA KHATUN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL (R-1 AND 3)

	WITH MACApp./8393/2023 (Filing Number)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus RABIYA KHATUN AND 5 ORS. A	MR. R GOSWAMI	
41	I.A.(Civil)/2189/2023 in MACApp./7761/2023	ORIENTAL INSURANCE CO. LTD. Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
	WITH MACApp./7761/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS. A	MR. S K GOSWAMI	
42	I.A.(Civil)/2271/2023 in MACApp./5821/2023	DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS.	MR A N IQBAL MR R KASHYAP R HAQUE MR S.SARMAH	MR. K K DEKA (R-1,2) S DEVI (R-1,2) MR. P K SARMA (R-1,2)
	WITH MACApp./5821/2023 (Filing Number)	DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS. A	MR A N IQBAL	
43	I.A.(Civil)/2325/2023 in MACApp./9369/2023	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. R C PAUL (r-1) MR D MONDAL (r-3)
	WITH MACApp./9369/2023 (Filing Number)	HAFIZA @ HABIJA KHATUN AND 6 ORS. Versus THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. E	MR. A R AGARWALA	
44	I.A.(Civil)/2592/2023 in MACApp./10430/2023	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
	WITH MACApp./10430/2023 (Filing Number)	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS. E	MR H DAS	
45	I.A.(Civil)/3233/2023 in MACApp./13142/2023	RUNU GOGAI AND ANR. Versus HDFC ERGO GEN INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA MD. K ALI	MR. R GOSWAMI(R-1) MS. M SAIKIA(R-1) MS. P BORTHAKUR(R-1)
	WITH MACApp./13142/2023 (Filing Number)	RUNU GOGAI AND ANR. Versus HDFC ERGO GEN INSURANCE COMPANY LTD. AND ANR. E	MR. A R AGARWALA	
46	I.A.(Civil)/3265/2023 in MACApp./12752/2023	MALIKA BEGUM AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR S DUTTA (R-1) MS. M CHOUDHURY (r-1)
	WITH MACApp./12752/2023 (Filing Number)	MALIKA BEGUM AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA	
47	I.A.(Civil)/3529/2023 in MACApp./13493/2023	NATIONAL INSURANCE COMPANY LIMITED Versus PANKAJ JYOTI BARMAN AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A BURAGOHAIN (R-1,4) MR. M KHAN (R-1,4) MS J AKTAR (R-1,4)
	WITH MACApp./13493/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus PANKAJ JYOTI BARMAN AND 3 ORS. A	MR T KALITA	

48	I.A.(Civil)/3695/2023 in MACApp./14694/2023	NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./14694/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. A	MR T KALITA	
49	I.A.(Civil)/3827/2023 in MACApp./14567/2023	SANU MALLICK Versus CHOLAMADALAM MS GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A K JAIN MR. H GOSWAMI	
	WITH MACApp./14567/2023 (Filing Number)	SANU MALLICK Versus CHOLAMADALAM MS GENERAL INSURANCE COMPANY LTD. AND 2 ORS. E	MR. A K JAIN	
50	MC/7/2024 IN MAC App.SL. No./2032024 (D/O) in I.A.(Civil)/29/2018	PUTUL PHUKAN, Versus TARA YAJUM AND 2 ORS	MR. P MAHANTA MR. C M MAHANTA	MRS. M CHOWDHURY
51	I.A.(Civil)/577/2024 in MACApp./425/2023	NILAMONI DEKA Versus NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MRS. S ROY
	WITH MACApp./425/2023	NATIONAL INSURANCE COMPANY LIMITED Versus NILAMONI DEKA AND 2 ORS.	MRS. S ROY	MR J K PARAJULI (R-2,3) MR. S K CHAKRABORTY (R- 2,3) MR D MONDAL (R1)
	WITH I.A.(Civil)/3472/2023 in MACApp./425/2023	NATIONAL INSURANCE COMPANY LIMITED Versus NILAMONI DEKA AND 2 ORS.	MRS. S ROY	
52	I.A.(Civil)/1034/2024 IN MACApp./260/2021(D/O), WITH REVIEW PET./92/2023 (D/O) in MACApp./260/2021	ORIENTAL INSURANCE COMPANY LIMITED Versus MISS SONA DAS AND 2 ORS	MS. M CHOUDHURY MS M CHOUDHURY MS C BORAH	

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE MR. JUSTICE SUMAN SHYAM AND HIS
LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1556/2024	MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
2	Bail Appln./1558/2024	AKASH KURMI Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM
3	Bail Appln./1559/2024	DALIM SHEIKH Versus THE STATE OF ASSAM	MR S S ALI MR. M HUSSAIN S W HUSSAIN	PP, ASSAM
4	Bail Appln./1560/2024	KUMUD BORO Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
5	Bail Appln./1563/2024	MD. NAWAJ SHARIF Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
6	Bail Appln./1567/2024	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MR Z RAHMAN MRS. R BARKATAKY	PP, ASSAM
7	Bail Appln./1569/2024	THOMAS BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
MOTION (AB)				
8	AB/1180/2024 WITH OFFICE NOTE, FIXED	SHAHANUR ALI Versus THE STATE OF A SSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

9	AB/1397/2024	SHIBA HANSH @ SIBA HANS Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM
10	AB/1407/2024	UMOR FARUK CHOUDHURY @ BILAL AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
11	AB/1410/2024	MD. KAYADUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
12	AB/1411/2024	JANAB ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
13	AB/1420/2024	SHAJU MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
MOTION				
14	Crl.Pet./600/2024 FIXED	JIBIKA TIMUNGPI Versus MARY KATHARPI	MR. R BORA MR. D. BORAH	
ADMISSION				
15	WP(C)/3616/2020 PART-HEARD, FIXED	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
16	Tr.P.(Crl.)/43/2023 WITH LCR 3 FILES(SCANNED COPY)	PARTHA PRATIM BASUMATARY Versus SRIMATI SHIBANI DAS	MR. K SARMA MR. S BORUAH	M ALAMGEER MR. A ALAM MR. M ALAM
BAIL HEARING (BA)				
17	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL MR. M BISWAS J SINGPHO	A GHOSAL PP, ASSAM SC, NCB
18	Bail Appln./648/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MAFIDUL ISLAM @ MOFIQUL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
19	Bail Appln./652/2024 WITH SCANNED COPY OF LCR.	MD. IQBAL Versus THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
20	Bail Appln./758/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM
21	Bail Appln./1187/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONDOL ALI @ SAFIKUL ALI @ MANDAL Versus RUMI BEGUM AND ANR.	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
22	Bail Appln./1362/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
23	Bail Appln./1483/2024 FIXED	TAZANG KONYAK Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. H A HUSSAIN	PP, ASSAM
WITH				
24	Bail Appln./1449/2024	SUJIT DEY Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR. H A HUSSAIN	PP, ASSAM
BAIL HEARING				
25	AB/361/2024 FIXED	PANKAJ PAUL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

26	AB/902/2024 FIXED	DIPANJAL HAZARIKA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
27	AB/997/2024 FIXED	ANSARUL HOQUE @ ANSARI Versus THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM
28	AB/1008/2024 FIXED	KISHOR PILLAI AND ANR Versus THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM
29	AB/1201/2024 FIXED	SANTANU CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

ORDERS

30	Review.Pet./92/2024 WP(C) 5984/2023(D/O)	THE UNION OF INDIA AND ANR Versus SANJIB BHARTI AND ORS.	MR. K K PARASAR	
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QUASHMENT

31	Crl.Pet./59/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1549/2024	SAPINA KHATUN @ SAFINA KHATUN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2 Bail Appln./1551/2024	ABDUL MONNAF SK Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
3 Bail Appln./1552/2024	JINNAT ALAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
4 Bail Appln./1555/2024	MITHUN YADAV Versus THE STATE OF ASSAM	MR S K AGARWAL M AGARWAL	PP, ASSAM
5 Bail Appln./1557/2024	JALAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS MR P H KONWAR	PP, ASSAM
6 Bail Appln./1561/2024	RAHIM UDDIN TALUKDAR @ HELON Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
7 Bail Appln./1565/2024	DHANMANI DEKA Versus THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	PP, ASSAM
8 Bail Appln./1568/2024	MD JARIF ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
9 Bail Appln./1570/2024	SHAH ALOM @ SHAH ALOM MIAH Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
10 Bail Appln./1575/2024	DIPAK SHARMA Versus THE STATE OF ASSAM	G. GOSWAMI MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM

MOTION

11	Crl.Rev.P./205/2024	JALIL SHEIKH Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
12	Crl.Pet./386/2024 WITH LCR 1 FILE, FIXED	MD. NOUSHAD ALI Versus THE STATE OF ASSAM AND ANR	MS. D J BORAH MRS. R RONGMEI MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
13	Crl.Pet./550/2024 FIXED	KAMESWAR PANGING Versus THE STATE OF ASSAM AND 2 ORS	MR R SENSUA A M AHMED R A LAHKAR	PP, ASSAM
14	Crl.Pet./618/2024	MANOJ DHAR Versus THE STATE OF ASSAM AND ANR.	MR. R DE MS. D PATHAK MS R SAHIN	PP, ASSAM
15	Crl.Pet./619/2024	AMIT BOR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
16	Crl.Pet./620/2024	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM	
17	Crl.Pet./623/2024	IBRAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
18	Crl.Pet./624/2024	RAM KRISHNA CHOUHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
19	Crl.Pet./625/2024	JOY CHANDRA BHUYAN Versus SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR T BORA	
20	AB/1396/2024	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
21	AB/1398/2024	SAHAJAHAN MAZUMDER Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
22	AB/1401/2024	INTAZ ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
23	AB/1405/2024	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	PP, ASSAM
24	AB/1408/2024	DIPAK DASGUPTA Versus THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
25	AB/1409/2024	MILTON SK Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
26	AB/1412/2024	SMTI. JAYASHREE DEKA SARMAH @ JAYASHREE DEKA SHARMA Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI MS. M SHARMA	PP, ASSAM
27	AB/1413/2024	SALEHA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
28	AB/1417/2024	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM

29	AB/1419/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
31	Bail Appln./1041/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PREM GOGOI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
32	Bail Appln./1222/2024 FIXED	MD. BABUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
WITH				
33	AB/849/2024	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
34	Bail Appln./1237/2024 FIXED	MATIUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	
35	Bail Appln./1329/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
BAIL HEARING				
36	AB/4027/2023 FIXED	ABU TAHER Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
37	AB/773/2024 FIXED	RASIDUL ISLAM @ BHUTTU Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
38	AB/799/2024	DILBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
39	AB/944/2024 FIXED	MOHBURUR RAHMAN @ MAMON AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
40	AB/1164/2024 FIXED	DHARMENDRA BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
41	AB/1226/2024 FIXED	RATAN DAIMARY Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO H. DAIMARY	PP, ASSAM
42	AB/1232/2024 FIXED	PRANJAL BORAH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM
43	AB/1268/2024 FIXED	SWMDWN OWARY @ WARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
44	AB/1271/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
45	AB/1273/2024 FIXED	ABDULLAH MANDAL @ ABDULA MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

46	AB/1278/2024 FIXED	KWMDWN DAIMARY Versus THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
47	AB/1283/2024 FIXED	ASHOK GOYARY AND 2 ORS Versus THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
48	AB/1315/2024 FIXED	DINESH DAS AND 2 ORS Versus STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
49	AB/1328/2024 FIXED	MIZANUR ALI MANDAL @ MIZANUR MONDOL Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

ORDERS

50	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
51	I.A.(CrI.)/554/2022 FIXED in CrI.Rev.P./7708/2022 WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO MR. M K BORO	A RAHMAN (R-2) MD I H LASKAR (R-2) PP, ASSAM

HEARING

52	CrI.Rev.P./402/2012 WITH LCR 2 FILES, FIXED	PRATUL BARMAN Versus THE STATE OF ASSAM	MR.D K BAGCHI MR.D CHAKRABORTY MR.P KAKATI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1553/2024	MD. JAHIRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION			
2 AB/1399/2024	ABUL KASEM @ KASEM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
ADMISSION			
3 Crl.Pet./368/2017 WITH LCR 2 FILES	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
4 Crl.Pet./425/2018 WITH LCR 1 FILE, FIXED	DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA Versus DIGANTA CHAKRABORTY AND 9 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. L TALUKDAR (R-1) MR Z ALAM (R4) MR. M DAS (R-5 & R-6) MR. T DEURI (R3) MRS. R S DEURI (R-3) MR. L SIKDAR (R-5 & R-6) MR. B DAS (R-1) MR. N D SARMA (R-4) MR. E U AHMED (R-4) MS. S NAZNEEN (R4) MR. H TALUKDAR (R-1) MR. C M DAS (R-3) MS. J RABHA (R3) MS. P CHAKRABORTY (R5 & 6)
5 Crl.Pet./612/2018	RAJIB HUSSAIN THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. N HASAN MR. J ROY MR. A HASAN MR. C CHAKRAVARTY	MR. B SAIKIA MR D K BORDOLOI (R2) MS. J PAUL (R2) PP, ASSAM
6 Crl.Pet./932/2019 FIXED	DIGANTA CHAKRABORTY Versus DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI SC, ED
7 Crl.Pet./621/2022 WITH SCANNED LCR- 1 FILE	ABDUS SABUR AHMED @ ABDUS SABUR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM

8	Crl.Pet./1079/2022 WITH SCANNED LCR- 2 FILES	MUSTT. FATEMA KHATOON @ MUSTT. FATEMA BEGUM @ FATEMA KHATUN Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	MR. A K PURKAYASTHA (r-2) MR S C DAS (r-2) MS. R R RAJKUMARI PP, ASSAM
9	Crl.A./83/2023	JUNU SONWAL Versus PRATUL SARMA	MS. M PAUL	MR H K J AHMED MR H K J AHMED MR. N K MURRY MS P TOKBIPI
10	Crl.A./202/2023	DITHAKANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	B J BAROOAH (R-2) MR. M B U AHMED (R-2) PP, ASSAM
11	Crl.Pet./275/2023 WITH LCR 1 FILE, B/O	NIRUPAM DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MR. S C KEYAL (r-2) MS. R DEKA (r-2) PP, ASSAM
12	Crl.A./360/2023 <u>0 Y 11 M 20 D :</u>	HOSEN ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	MR. SURAJIT DAS PP, ASSAM
	WITH I.A.(Crl.)/908/2023 in Crl.A./360/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR R ISLAM	PP, ASSAM
13	Crl.Pet./506/2023 WITH SCANNED LCR- 1 FILE	BIKRAMADITYA ROHAN DAS @ VIKRAMADITYA ROHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM
14	Crl.Pet./822/2023 WITH SCANNED COPY OF LCR	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	MR. M SHARMA (r-2) MS. S YASMIN (r-2) PP, ASSAM
15	Crl.Pet./1015/2023	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
16	Crl.Pet./448/2024 FIXED	ROKONGULIE Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	Bail Appln./1425/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
BAIL HEARING				
19	AB/1173/2024 FIXED	BHULU @ MAHIBUL @ ABDUL GAFUR SHEIKH Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
20	AB/1204/2024 FIXED	AMJAD ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR. H A HUSSAIN	PP, ASSAM
21	AB/1250/2024 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
ORDERS				
22	Crl.Pet./614/2013 FIXED	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH

23	Crl.A./210/2017 WITH OFFICE NOTE, WITH LCR 2 FILES	SMT ANAMIKA BARMAN Versus SRI DIPULJYOTI HAZARIKA	MR.P DAS MR.N K KALITA	
24	Crl.A./75/2020 WITH OFFICE NOTE	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	MR T CHAKRABORTY (R-2, 3) MR. D CHOUDHURY (R-2, 3) PP, ASSAM
25	I.A.(Crl.)/573/2020 in Crl.A./2563/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A K GUPTA MR. R S MISHRA
	WITH Crl.A./2563/2020 (Filing Number)	SRI RAM TRANSPORT FINANCE COMPANY LTD Versus SRI SUKHRAM GOWALA		
	WITH Crl.L.P./51/2020	SHRI RAM TRANSPORT FINANCE COMPANY LTD Versus SUKHRAM GOWALA	MR. B HALDAR MR G BHARADWAJ MR B DEORI	
26	Crl.L.P./7/2022 in Crl.A./9783/2021	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH	PP, ASSAM	
	WITH Crl.A./9783/2021 (Filing Number)	THE STATE OF ASSAM Versus DHRUBAJYOTI BARUAH E		
27	Crl.L.P./23/2022 in Crl.A./1914/2022	RAGHU NATH BARUAH Versus MANORANJAN BHAGAWATI	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA	MR S UKTAR MR A KALITA MR. SHEIKH UKTAR
	WITH Crl.A./1914/2022 (Filing Number)	RAGHU NATH BARUAH Versus MANORANJAN BHAGAWATI E	MR D CHAKRABORTY	
28	Crl.L.P./47/2022 WITH OFFICE NOTE in Crl.A./5171/2022	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	MR. I H SAIKIA MR. K KALITA PP, ASSAM
	WITH Crl.A./5171/2022 (Filing Number)	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR (F)	MR. N B P SINGHA	
29	I.A.(Crl.)/136/2022 WITH OFFICE NOTE, WITH LCR 3 FILES in Crl.A./51/2022	CHANCHAL KHAIRA @ KHAYRA Versus THE STATE OF ASSAM AND ANR.	MR. S S BAROOAH	PP, ASSAM
	WITH Crl.A./51/2022	CHANCHAL KHAIRA @ KHAYRA Versus THE STATE OF ASSAM AND ANR.	MR. S S BAROOAH, LEGAL AID COUNSEL	PP, ASSAM
30	Crl.A./328/2022 WITH OFFICE NOTE, WITH LCR 3 FILES	CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. M J DAS MS E NATH MR. C CHAKRABORTY	MR T CHAKRABORTY (R- 2,3) MR J DAS (R-2,3) PP, ASSAM
31	I.A.(Crl.)/533/2022 WITH OFFICE NOTE in Crl.A./7264/2022	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. B. KUMAR	MR A W AMAN (r-2 to 6) MS SURAYA RAHMAN (r-2 to 6) MR SARFRAZ NAWAZ (r-2 to 6) MR S A BARBHUYAN (r-2 to 6) PP, ASSAM
	WITH Crl.A./7264/2022 (Filing Number)	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA	PP, ASSAM

32	I.A.(CrI.)/687/2022 WITH OFFICE NOTE in CrI.A./8703/2022 WITH CrI.A./8703/2022 (Filing Number) WITH CrI.L.P./61/2022	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB E PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB	MR. S K GHOSH MS F AHMED MR. S K GHOSH MR. S K GHOSH MS F AHMED	
33	CrI.Pet./883/2022 WITH LCR- 5 SHEETS	DEEPIYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
34	CrI.A./410/2023 WITH LCR (FOUR FILES). WITH I.A.(CrI.)/1085/2023 in CrI.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	MS. B SARMA (R-2) PP, ASSAM MS. B SARMA (R-2) PP, ASSAM
35	CrI.A./424/2023 <u>0 Y 7 M 29 D</u> :WITH LCR 3 FILES WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM PP, ASSAM
36	I.A.(CrI.)/652/2023 WITH LCR 4 FILES, FIXED in CrI.A.(J)/90/2023 WITH CrI.A.(J)/90/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR. ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM PP, ASSAM
37	CrI.Pet./940/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	RAJA PRASAD RAY @ RAJA KUMAR PRASAD Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. S DEV MS G KALITA MS A ROY	PP, ASSAM
38	CrI.Pet./248/2024	EKSED ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
39	I.A.(CrI.)/462/2024 WITH LCR 2 FILES, B/O in CrI.A./271/2023 WITH CrI.A./271/2023	ABDUS SAMAD, Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM PP, ASSAM
HEARING				
40	CrI.Pet./92/2023 FIXED	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,31st May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2499/2024 FIXED	RENU PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, AG SC, PWD
2	WP(C)/2772/2024	KABERI RANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM DY.S.G.I.
3	WP(C)/2774/2024	SARIFUDDIN AHMED AND ANR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, A S H B
4	WP(C)/2777/2024	KULVANT Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
5	WP(C)/2778/2024	MD. HASIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, IRRIGATION SC, FINANCE
6	WP(C)/2781/2024	JYOTI PRASAD DAS Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
7	WP(C)/2784/2024	RABINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR D N BHATTACHARYYA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
8	WP(C)/2785/2024	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
9	WP(C)/2786/2024	RAMIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
10	WP(C)/2787/2024	KAMALESWAR BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, AG (A AND E) GA, ASSAM

11	WP(C)/2791/2024	JAYNGU RAM SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FISHERY
12	WP(C)/2794/2024	RAJESH DAS Versus THE UNION OF INDIA AND 4 ORS ADMISSION	MR. N H LASKAR	DY.S.G.I.
13	WP(C)/6683/2017 PART-HEARD, FIXED	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
14	WP(C)/1237/2021 FIXED	DR MANOJ KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI	SC, HEALTH AND F W
15	WP(C)/3596/2021 FIXED	KANAM TERANGPI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
16	WP(C)/5941/2021 FIXED	MAHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR H K DAS (SC, GHC) MR. S K MEDHI (r-2) SC, FINANCE
17	WP(C)/7204/2021 FIXED	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
18	WP(C)/3091/2022 FIXED	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH SC, FINANCE
19	WP(C)/4189/2022 FIXED	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3221/2022 in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/798/2023 in WP(C)/4189/2022	SUMAN DAS Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
20	WP(C)/4608/2022 FIXED	SABINA YASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	GA, ASSAM
21	WP(C)/5555/2022 FIXED	SWARUP CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. K N CHOUDHURY (r-3,4,5) MISS. R R KAKATI (r-3,4,5) MR. D J DAS (r-3,4,5) MS N MAHANTA (r-3,4,5) N GAUTAM (r-3,4,5) ASSTT.S.G.I.

22	WP(C)/7238/2022 FIXED	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
23	WP(C)/7535/2022 FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
24	WP(C)/350/2023 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
	WITH			
25	WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
	WITH			
26	WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
27	WP(C)/1933/2023 FIXED	PRABHAT DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR R S CHAUHAN	GA, ASSAM SC, AG
28	WP(C)/2176/2023 FIXED	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
	WITH			
29	Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
30	WP(C)/2982/2023 FIXED	SANJEEB KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
31	WP(C)/4150/2023 FIXED	SUKMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU
32	WP(C)/7144/2023 FIXED	SHAHA ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
33	WP(C)/7288/2023 FIXED	ANITA DIMASA Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, K A A C SC, FINANCE
34	WP(C)/161/2024 B/O	NASIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
35	WP(C)/1848/2024 FIXED	BYASH JYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	GA, ASSAM SC, APSC

36	WP(C)/1916/2024 FIXED	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MS. S. BISWAS	GA, ASSAM
37	WP(C)/1994/2024 FIXED	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
ORDERS				
38	WP(C)/4821/2023 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
39	WP(C)/840/2024 B/O	DULAL SAIKIA AND 5 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 3 ORS	MR C GOSWAMI	GA, ASSAM
40	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
41	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 31/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
11)	MS. S SARMA	29-05-2024	To	15-06-2024